

Minutes of Exim Facilitation Committee (EFC) meeting No. 01/AM-21 dated 01.06.2020 for import of restricted items

Meeting No. 01 of AM-21 of EXIM Facilitation Committee (EFC) was held on 01.06.20 at 3.30 PM in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Rajbir Sharma, Joint DGFT, DGFT
- (ii) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (iii) Shri Nand Lal, Consultant, DPIIT
- (iv) Shri S.K. Jain, Development Officer, DPIIT
- (v) Shri Sushil Kumar Jangid, Scientist 'B'
- (vii) Shri Abdul Sadiq Khan, FTDO, DGFT

3. Total number of cases considered in the meeting was 336. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, 41 cases were approved, 07 cases were rejected, 03 Cases were closed & 272 cases were deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case recommended for approval at Sl. Nos. 255, 256, 259, 260, 267 and 268 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-I Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1	M/s. Fortune Associates, Hyderabad. 01/53/8/E/AM19/F-11/IC	01.01.19	2 Pairs of Cat and 5 Pairs of Gemsbok	14.7	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19 has recommended for import of 02 Nos. of cats, subject to recommendation from MoEF&CC. The committee accordingly decided to seek comments from MoEF&CC(WL). The request for import of Gemsbok has already been rejected by the EFC in its meeting dated 26.04.19. Comments sought from MoEF&CC on 20.06.19 on 2 pairs of Cat.
2	M/s. Renjith KS, Kerala. 01/53/8/E/AM20/R-16/IC	2.05.19	500 nos. of Live Ornamental Fish	.21	Comments sought from D/o AHD&F on 27.06.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the applicant. Hence, the applicant is to submit above details directly to DAHD&F with copy to DGFT.
3	M/s. Qualitat Products (India), Chandigarh. 01/53/8/E/AM20/Q-1/IC	05.07.19	100000 nos. of Bovine Semen	344.70	Comments sought from D/o AHD&F on 10.07.2019. DAHD&F vide OM No. L-110102(1)/9/2019-Trade dated 01.08.19 has

					sought information from the firm.
4	M/s. Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/AM20/G-12/IC	8.07.19	8 Pairs of Arachloropteru s and 2 pairs of Araararauna with cites permit	13.5	Comments sought from D/o AHD&F and MoEF&CC(WL) on 11.07.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19. <i>It was decided to issue reminder to MoEF&CC(WL) for expediting the comments.</i>
5	M/s. Life Style Aqua, Bangalore 01/53/8/E/AM20/L-7/IC	10.07.19	10,82,000 nos. of Ornamental Fishes	54.1	Comments sought from D/o AHD&F on 11.07.2019. DAHD&F vide e-mail dated 24.07.19 has informed that the firm has not submitted the application as per the prescribed format of revised sanitary protocol for import of Ornamental fishes into India and requested the firm to submit the application in the prescribed format at earliest.
6	M/s. Golden Traders, Chennai. 01/53/8/E/AM20/G-15/IC	17.07.19	523500 nos. Ornamental Fish	49.10	Comments sought from D/o AHD&F on 24.07.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the firm.
7	M/s FaizahemadGulammohmedMo min 01/53/8/E/AM20/F-13/IC	11.09.19	7 Nos Live Goats (Capra AegagrusHircu s) KaplaGulabi Breed	1.7	Comments sought from D/o AHD&F on 16.09.2019. DAHD&F vide e-mail dated 18.09.19 has sought information from the firm.
8	M/s Yogesh Singh, APCG & Director, Chennai 01/53/8/E/AM20/Y-4/IC	19.09.19	6 Nos Plain Zeebra (Eqquesquagga) 2 Nos Siamese Crocodile (Corcodytussa mensis)	Nil	Comments sought from D/o AHD&F &MoEF&CC (WL) on 20.09.2019. DAHD&F vide e-mail dated 29.05.20 has sought information from the firm.
9	M/s. Manpreet Singh, Amritsar 01/53/8/E/AM20/M-46/IC	05.10.19	2 Box. Two Pairs of grey wound dogs, one male and one female	2.4	Comments sought from D/o AHD&F on 11.10.2019. DAHD&F vide e-mail dated 15.10.19 & 20.11.19 has sought information from the firm.
10	M/s Usman Ismail Lakdawala, Mumbai 01/53/8/E/AM20/U-6/IC	11.10.19	3 Nos Warmbloo d breed horses two (2) colt/stallion/gel ding and one (1) filly/mare aged 02 to 20 years	32.0	Comments sought from D/o AHD&F on 15.10.2019. DAHD&F vide e-mail dated 12.11.19 & 22.11.19 has sought information from the firm.
11	M/s Sudarshan Enterprises, Nashik	12.10.19	300 Nos Bovine semen	10.0	Comments sought from D/o AHD&F on 15.10.2019. DAHD&F. DAHD&F vide e-mail

	01/53/8/E/AM20/S-104/IC		of improved cattle breed pure gir		dated 06.11.19 has sought information from the firm.
12	M/s Vimta Labs Ltd., Hyderabad 01/53/8/E/AM20/V-26/IC	24.10.19	28 Nos beagle dogs 7 months old male 28 Nos beagle dogs 7 months old female	76.8	Comments sought from D/o AHD&F on 24.10.2019. DAHD&F vide e-mail dated 11.12.19 has sought information from the applicant. The firm vide e-mail dated 20.12.20 has furnished the reply to DAHD&F.
13	M/s Maria Policroniades, California., USA 01/53/8/E/AM20/M-50/IC	25.10.19	1 Nos dog, medical service animal	.07	Comments sought from D/o AHD&F on 28.10.2019. DAHD&F vide e-mail dated 12.11.19 has sought information from the firm.
14	M/s. Sanuj Bhatia, California, USA 01/53/8/E/AM20/S-115/IC	29.10.20 19	1 Nos Pet Cat	.01	Comments sought from D/o AHD&F on 30.10.2019. DAHD&F vide e-mail dated 13.11.19 has sought information from the firm.
15	M/s. Bharat International, Thane 01/53/8/E/AM20/B-33/IC	31.10.19	20 Nos 5 nos of stallion/colt & 15 nos of broodmares/fillies, 1.5 to 12 years	45.0	Comments sought from D/o AHD&F on 01.11.19. DAHD&F vide OM dated 29.05.20 has sought information from the firm.
16	M/s Riddhi Shah., USA 01/53/8/E/AM20/R-44/IC	07.11.19	1 pet dog	5.2	Comments sought from D/o AHD&F on 08.11.2019. DAHD&F vide e-mail dated 20.11.19 has sought information from the firm. The applicant vide e-mail dated 15.01.20 has furnished reply to DAHD&F.
17	M/s. National Centre for Biological Sciences, Bangalore 01/53/8/E/AM20/N-26/IC	20.11.20 19	150 Nos Laboratory Mice (Musmusculus) 150 VLS Frozen laboratory mice embryos/sperms in vials/straws	7.5	Comments sought from D/o AHD&F on 21.11.2019
18	M/s. National Centre for Biological Science, Bangalore 01/53/8/E/AM20/N-27/IC	20.11.20 19	200 Nos Laboratory mice (musmusculus) 100 VLS frozen laboratory mouse embryo/sperms 100 Nos laboratory rats (Rattusnorvegi	18.5	Comments sought from D/o AHD&F on 21.11.2019

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19	M/s Hester Biosciences Ltd, Ahmedabad 01/53/8/E/AM20/H-24/IC	18.11.20 19	230000 Nossf hatching eggs	205.9	Comments sought from D/o AHD&F on 20.11.2019
20	M/s Kousalya Agro Farms, NalgondaTelangana 01/53/8/E/AM20/K-25/IC	11.11.20 19	48 Nos Purebred live swine 12 Nos purebred live boar	32.1	Comments sought from D/o AHD&F on 18.11.2019. DAHD&F vide e-mail dated 22.11.19 & 02.01.20 has sought information from the firm.
21	M/s RN International Services, Telengana 01/53/8/E/AM20/R-46/IC	24.04.20 19	10 PRS ostrich chicks (Captive bred) one month old. Struthiocamelu s 10 PRS Java peafowl (Captive bred) 6 months old. Pavomuticus	3.5	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 13.03.20 has recommended the import of Java Peafowl, subject to NOC from MoEF&CC (WL). However, DAHD&F has not recommended the import of Ostrich Chicks. Accordingly, the committee decided to reject the request for import of Ostrich Chicks and to seek comments from MoEF&CC for import of Java Peafowl.
22	M/s Nisaba Godrej, Mumbai 01/53/8/E/AM20/N-29/IC	10.12.19	3 Nos. of Horses	63.7	Comments sought from D/o AHD&F on 11.12.2019. DAHD&F vide e-mail dated 08.01.20 has sought information from the firm.
23	M/s. Red Barn Farm, Chikkaballapur, Karnataka 01/53/8/E/AM20/R-49/IC	13.12.19	250 Nos Live rabbit/hares 250 Nos Live guinea pigs 200 Nos Live sheep 100 Nos Live cows and bulls 100 Nos Live buffalos 100 Nos Live swines/pigs 50 Nos Live camels 50 Nos Live asses/donkeys 250 Nos Live domestic chinchillas	151.3	Comments sought from D/o AHD&F on 16.12.2019. DAHD&F vide e-mail dated 08.01.20 has sought information from the firm. Reply received from the firm has been forwarded to DAHD&F. DAHD&F vide e-mail dated 28.02.20 has again sought information from the firm. The firm vide e-mail dated 17.03.20 has furnished reply to the query of DAHD&F. DAHD&F vide e-mail dated 19.03.20 & 27.05.20 has again sought information from the firm.
24	M/s Biotoools (India), Bangalore 01/53/8/E/AM20/B-38/IC	17.12.19	1 Box frozen canine semen 50 straws	8.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.05.20

RA Bangalore may issue the import authorization to the applicant for import of 01 Box of 50 straws of Frozen Canine Semen of Belgian Shepherd from Netherland for a CIF value of Rs. 8,00,000/- (USD 11050) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 14.05.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Banagalore.

25	M/s Embassy Projects Pvt Ltd, Bangaluru 01/53/8/E/AM20/E-14/IC	16.12.19	12 Nos Horse	77.0	Comments sought from D/o AHD&F on 17.12.2019. DAHD&F vide e-mail dated 29.01.20 has sought information from the firm.
26	M/s. Vivo Bio Tech Ltd, Telangana 01/53/8/E/AM20/V-33/IC	18.12.19	300 Nos Male Rats 300 Nos Female Rats 125 Nos Female Rabbits 1500 Nos Male Mice 1500 Nos Female Mice 75 Nos Male Rabbits	551.7	Comments sought from D/o AHD&F on 30.12.2019
27	M/s Kerala Live Stock Development Board Ltd, Trivandrum 01/53/8/E/AM20/K-30/IC	19.12.19	10000 Nos. Sex Sorted Bovine Frozen Semen Straws	114.58	Comments sought from D/o AHD&F on 30.12.2019
28	M/s Assam State Zoo-Botanical Garden, Guwahati 01/53/8/E/AM20/A-97/IC	02.12.19	5 Nos white winged wood	Nil	Comments sought from D/o AHD&F on 06.01.2020. DAHD&F vide e-mail dated 02.03.20 \$ 29.05.20 has sought information from the firm. Recommended by MoEF&CC vide Letter No. 3-31/2019 WL dated 18.10.19
29	M/s Suresh Kaladi, Tamil Nadu 01/53/8/E/AM20/S-143/IC	08.01.20	3 Nos. of Pet Dog	Nil	Comments sought from D/o AHD&F on 08.01.2020. DAHD&F vide 19.02.20 has sought information from the firm.
30	M/s Vidhaan Sales, Nagpur 01/53/8/E/AM20/V-35/IC	08.01.20	6,60,000 Nos. of turtles (as per ANF-2M)	294.0	Comments sought from MOEF (WL) & D/o AHD&F on 08.01.2020. DAHD&F vide e-mail dated 17.01.20 has sought information from the firm.
31	M/s Modern Pet Centre, Kolkata 01/53/8/E/AM20/M-57/IC	06.01.20	81,000 Nos. of turtles (as per ANF-2M)	12.8	Comments sought from MOEF (WL) & D/o AHD&F on 08.01.2020. DAHD&F vide OM dated 29.05.20 informed that the items does not come under the purview of DAHD&F
32	M/s A3 Express Cargo, Chennai 01/53/8/E/AM20/A-98/IC	09.01.20	22 MTS pure white sesame seed	8.3	Comments Sought from D/o Agriculture Cooperation and Farmers Welfare on 05.03.20
33	M/s Suhani Farms, Bangalore 01/53/8/E/AM20/S-146/IC	08.01.20	1000 Nos Exotic live parrots cockatoos, macaws, conures,	329.0	Comments sought from MOEF (WL) & D/o AHD&F on 10.01.2020. DAHD&F vide e-mail dated 07.02.20 has sought information from the firm.

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			amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques		
34	M/s Assam State Zoo Cum Botanical Garden, Assam 01/53/8/E/AM20/A-99/IC	09.01.20	4 Nos (2:2) zebra	Nil	Comments sought from D/o AHD&F on 13.01.2020. DAHD&F vide e-mail dated 03.03.20 & 29.05.20 has sought information from the firm. Recommended by MoEF&CC vide Letter No. 3-31/2019 WL dated 18.10.19.
35	M/s Cadila Healthcare Ltd., Gujarat 01/53/8/E/AM20/C-33/IC	10.01.20	760 Nos Small laboratory animals – 760 Nos. (380 male mice strains & 380 female mice strains as per attached annexure-1)	309.5	Comments sought from D/o AHD&F on 13.01.2020
36	M/s Modern Pet Centre, Kolkata 01/53/8/E/AM20/M-60/IC	10.01.20	8684 Nos Exotic parakeets, parrots, macaws, cockatoos birds	83.0	Comments sought from MOEF (WL) & D/o AHD&F on 13.01.2020. DAHD&F vide e-mail dated 15.01.20 has sought information from the firm. The firm vide e-mail dated 16.01.20 has submitted reply to DAHD&F.
37	M/s Glenmark Pharmaceuticals Ltd., Mumbai 01/53/8/E/AM20/G-47/IC	13.01.20	500 Nos SCID CB17/lcr-prkdcslclrlco crl M/F Mice	918.0	Comments sought from D/o AHD&F on 16.01.2020.
38	M/s Suhani Farms, Bangalore 01/53/8/E/AM20/S-158/IC	17.01.20	4 Nos Live horses – zorses (horse hybrid in the age group of 3 months to 15 years – in all 4 numbers 2 male and 2 female	5.6	Comments sought from D/o AHD&F on 21.01.2020.
39	M/s Anka Rao Chatragadda, Telangana 01/53/8/E/AM20/A-104/IC	17.01.20	1 Nos. Pet dog	.05	Comments sought from D/o AHD&F on 22.01.2020. DAHD&F vide e-mail dated 31.01.20 has sought information from the firm. The firm vide e-mail dated 03.03.20 has furnished reply to DAHD&F.
40	M/s Syngene International Ltd, Bangalore	16.01.20	3000 Nos Mice 4180 Nos Rats	2605.3	Comments sought from D/o AHD&F on 22.01.2020. DAHD&F vide e-mail dated

	01/53/8/E/AM20/S-163/IC		3600 Nos Mice 6000 Nos Mice 22000 Nos Mice 14000 Nos Rats		15.04.20 has sought information from the firm. The firm vide e-mail dated 16.04.20 has submitted reply to DAHD&F.
41	M/s Syngene International Ltd, Bangalore 01/53/8/E/AM20/S-161/IC	16.01.20	50 VLS male cynomolgus monkey cryoplatable hepatocytes	146.4	<i>The Committee was informed that in these types of cases NOC from MoEF&CC is not obtained and the cases are approved on the basis of recommendations of DAHD&F.</i> Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 02.06.20
RA Bangalore may issue the import authorization to the applicant for import of (i) 50 VLS of Male Cynomolgus monkey Cryoplatable hepatocytes individual 5 million (ii) 100 VLS of Male Cynomolgus monkey cryopreserved hepatocytes, 5 million cells (iii) 50 VLS of Male Cynomolgus monkey Intestine microsomes 5 mg at 10 mg/ml (iv) 50 VLS of Male Cynomolgus monkey liver S9 30 Mg (v) 50 VLS of Male Cynomolgus monkey liver Microsome , 10 mg (vi) 100 VLS of Mixed gender Cynomolgus monkey cryopreserved hepatocytes, 5 Million (vii) 50 VLS of Male Cynomolgus monkey liver Microsome Pooled 10 mg (viii) 50 VLS of Male Cynomolgus monkey Intestine S9, pooled, 10 mg (ix) 50 VLS of Male Cynomolgus monkey Intestine cytosol pooled 5 Mg from USA for a CIF value of Rs. 1,46,44,231/- (USD 33192.930) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 02.06.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
42	M/s Syngene International Ltd, Bangalore 01/53/8/E/AM20/S-162/IC	16.01.20	100 VLS male cynomolgus monkey cryopreserved hepatocytes 5 million cells	159.3	<i>The Committee was informed that in these types of cases NOC from MoEF&CC is not obtained and the cases are approved on the basis of recommendations of DAHD&F.</i> Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 02.06.20
RA Bangalore may issue the import authorization to the applicant for import of (i) 100 VLS of Male Cynomolgus Monkey Cryopreserved Hepatocytes, 5 Million Cells (ii) 100 VLS of Male Cynomolgus Monkey Intestine Microsomes, 5mg at 10Mg/ML (iii) 100 VLS of Male Cynomolgus Monkey Liver S9 30 MG (iv) 100 VLS of Male Cynomolgus Monkey Liver Microsome, 10MG (v) 100 VLS of Male Cynomolgus Monkey Liver Microsome Pooled, 10 mg (vi) 100 VLS of Male Cynomolgus Monkey Intestinal S9 pooled 10 mg (vii) 100 VLS of Male Cynomolgus Monkey Intestine Cytosol Pooled, 5 mg (viii) 50 VLS of Cynomolgus Monkey Serum Pooled Gender from USA for a CIF value of Rs. 1,59,37,696/- (USD 220896.70) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 02.06.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
43	M/s The Zoos and Parks Authority of Telangana, Hyderabad 01/53/8/E/AM20/T-43/IC	18.01.20	6 Nos 4 nos of eastern grey kangaroo macropusgigan teus 2 male : 2 female and 2 nos meerkatsuri catusuricatta 1 male:1 female	.07	Comments sought from D/o AHD&F on 24.01.2020. Recommended by MoEF&CC vide OM No. 3-31/2019 WL dated 15.10.2019
44	M/s Sun Pharma Advance Research Company Ltd.,	22.01.20	200 Nos female BN 50 Nos	118.7	Comments sought from D/o AHD&F on 28.01.2020

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	Baroda 01/53/8/E/AM20/S-172/IC		male BN rat 50 Nos female BN rat 200 Nos male lewis rat 200 Nos female lewis rat 100 Nos male CD rat 100 Nos female CD rat 200 Nos male BN rat		
45	M/s Lupin Ltd, Mumbai 01/53/8/E/AM20/L-16/IC	24.01.20	434 Nos Nod cg-prkdescid I12rg tmIsug/jictac (huNOG) mice male and female mice from USA, UK Germany, Israel, Spain, Netherlands, Italy and france	2465.1	Comments sought from D/o AHD&F on 30.01.2020
46	M/s Ajit Kulkarni IFS, Sri Chamarajendra Zoological Garden, Mysuru 01/53/8/E/AM20/A-109/IC	24.01.20	3 Nos import of 1 male and 2 female African hunting cheetah to mysore zoo as a part of animal exchange	Nil	Comments sought from D/o AHD&F on 30.01.2020. DAHD&F vide e-mail dated 05.03.20 has sought information from the firm.
47	M/s Lupin Ltd., Maharashtra 01/53/8/E/AM20/L-15/IC	24.01.20	200 Nos. of mice	13.2	Comments sought from D/o AHD&F on 30.01.2020
48	M/s Meemee Aquatics, Kochi, Kerala 01/53/8/E/AM20/M-71/IC	25.01.20	10000000 Nos live milk fish (Chanoschanos) fry	36.0	Comments sought from D/o AHD&F on 03.02.2020
49	M/s SayedMuiz Ahmed, Bangalore 01/53/8/E/AM20/S-182/IC	29.01.20	2 Nos feline Himalayan, feline Persian	.05	Comments sought from D/o AHD&F on 06.02.2020
50	M/s SLN Enterprises, Bangalore 01/53/8/E/AM20/S-187/IC	31.01.20	3000 Nos discus/symphys odon discus ornamental fish	58.1	Comments sought from D/o AHD&F on 06.02.2020
51	M/s Saleem Pasha, Bangalore 01/53/8/E/AM20/S-186/IC	31.01.20	6 pet cats	Nil	Comments sought from D/o AHD&F on 06.02.2020
52	M/s United Exim, New Delhi 01/53/8/E/AM20/U-9/IC	30.01.20	25000 kgs frozen	12.2	Comments sought from D/o AHD&F on 06.02.2020

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53	M/s Suhani Farms, Bangalore 01/53/8/E/AM20/S-193/IC	09.02.20	7 Nos. Live horses and ponies	24.5	Comments sought from D/o AHD&F on 11.02.2020. DAHD&F vide e-mail dated 26.02.20 has sought information from the firm. The firm vide e-mail dated 12.03.20 has replied to the query of DAHD&F
54	M/s VasanthaNithiyanantham, Chennai 01/53/8/E/AM20/V-44/IC	10.02.20	1 grs sneak domestic cat	Nil	Comments sought from D/o AHD&F on 13.02.2020
55	M/s Raju Das, Kolkata West Bengal 01/53/8/E/AM20/R-79/IC	11.02.20	20000 Nos Discus 50000 blood parrot cichlids-70000 convict cichlid- 20000 flower horn-30000 pearl gourami- 10000 giant gourami-20000	62.7	Comments sought from D/o AHD&F on 13.02.2020
56	M/s Vimta Labs Ltd., Hyderabad 01/53/8/E/AM20/V-46/IC	11.02.20	32 Nos beagle dog 7 months old male	110.7	Comments sought from D/o AHD&F on 13.02.2020
57	M/s VasanthaNithiyanantham, Chennai 01/53/8/E/AM20/V-45/IC	10.02.20	1 grs peek – domestic cat	Nil	Comments sought from D/o AHD&F on 13.02.2020
58	M/s Jai Research Foundation, Mumbai 01/53/8/E/AM20/J-34/IC	27.01.20	1000 Nos rat 1000 Nos mice 100 Nos rabbits 100 Nos guinea pigs	168.4	Comments sought from D/o AHD&F on 04.02.2020
59	M/s Kine M Aass, Norway 01/53/8/E/AM20/K-45/IC	10.01.20	01 Pet dog	--	Comments sought from DAHD&F on 18.02.20. DAHD&F vide e-mail dated 25.02.20 has sought information from the firm. The firm vide e-mail dated 26.02.20 has submitted reply to DA&F.
60	M/s Kirti Singh, Delhi 01/53/8/E/AM20/K-42/IC	14.02.20	1 male Pet dog	.08	Comments sought from D/o AHD&F on 17.02.2020
61	M/s IISER, Pune 01/53/8/E/AM20/I-56/IC	12.02.20	1000 Nos Drosophilla promise fly lines	3.2	Comments sought from D/o AHD&F on 17.02.2020. DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.03.20 has informed that they have no comments to offer as the item does not come under the purview of them. Accordingly, the committee decided to seek comments from D/o Biotechnology.
62	M/s P K Import and Export, Kolkata	12.02.20	12 box tenulosailisha	40.0	Comments sought from D/o AHD&F on 17.02.2020

	01/53/8/E/AM20/P-60/IC				
63	M/s RaveePanjwani, Pune 01/53/8/E/AM20/R-81/IC	14.01.20	1 pet dog	.05	Comments sought from D/o AHD&F on 19.02.2020
64	M/s Jai Research Foundation, Maharastra 01/53/8/E/AM20/J-39/IC	15.01.20	65 Nos beagle dog 4 month old female 65 Nos beagle dog 4 months old male	106.6	Comments sought from D/o AHD&F on 19.02.2020. DAHD&F vide e-mail dated 25.02.20 has sought information from the firm. The firm vide e-mail dated 28.02.20 has furnished the reply to DAHD&F.
65	M/s Amit Kumar, Director, Sanjay Ganghi Zoo, Patna, Bihar 01/53/8/E/AM20/A-121/IC	15.02.20	12 Nos royal python 1:2 one male & two female, rhino Iguana 1:2 one male & two female, Nile crocodile 1:2 one male & two female, green anaconda 1:2 one male & two female to import krokodille zoo, ovstrupvej, Denmark	.001	Comments sought from D/o AHD&F on 19.02.2020
66	M/s Suven Life Science Ltd., Hyderabad 01/53/8/E/AM20/S-203/IC	18.02.20	96 Nos Live samri mice, 12-16 weeks, male: 48 & female-48 nos 96 Nos Samp8-live mice – male & female – 12-16 weeks	58.2	Comments sought from D/o AHD&F on 20.01.2020
67	M/s Suven Life Science Ltd., Hyderabad 01/53/8/E/AM20/S-198/IC	17.02.20	200 Nosswissmice: hsd:icr (CD)-male&female-6 7 weeks-100Nos	3.4	Comments sought from D/o AHD&F on 20.01.2020
68	M/s Badam Agro Farms, Hyderabad 01/53/8/E/AM20/B-54/IC	03.03.20	10 pairs of Shetland Pony EquusCaballus	14.53	Comments sought from D/o AHD&F on 06.03.2020. DAHD&F vide e-mail dated 09.03.20 has sought information from the firm.
69	M/s AlladiAnanthanarayanan, Chennai 01/53/8/E/AM20/A-133/IC	27.02.20	01 No. of Pet dog	.15	Comments sought from DAHD&F on 05.03.2020. DAHD&F vide e-mail dated 09.03.20 has sought information from the firm. The firm vide e-mail dated 09.03.20 submitted reply to DAHD&F.

70	M/s IISER Kolkata, Nadia, West Bengal 01/53/8/E/AM20/I-58/IC	21.02.20	3 Nos Mice M b6. 129s2-cd4 6 Nos mice f – b6. 129s2-cd4 6 Nos mice f b6. 129s2-cd8a 3 Nos mice m b6. 129s2-cd8a	2.9	Comments sought from D/o AHD&F on 25.02.2020
71	M/s. GVK Biosciences Pvt Ltd., Hyderabad 01/53/8/E/AM20/G-62/IC	5.3.2020	100 nos. of Male Cynomolgus Monkey, 100 nos. of Male Beagle Dog and 100 nos. of Male Gottingen Minipig	76.78	Comments sought from D/o AHD&F on 12.03.2020. DAHD&F vide e-mail dated 16.03.20 has sought information from the firm. The firm vide e-mail dated 16.03.20 has submitted reply to DAHD&F.
72	M/s. Puneet K Dhiman, California, USA 01/53/8/E/AM20/P-53/IC	10.3.2020	1 no. of Dog	--	Comments sought from D/o AHD&F on 12.03.2020. DAHD&F vide e-mail dated 16.03.20 has sought information from the firm. The firm vide e-mail dated 16.03.20 has submitted reply to DAHD&F.
73	M/s. Palamur Bioscience Private Limited, Secunderabad 01/53/8/E/AM20/P-65/IC	09.03.20	Mini Pigs (250 Male: 250 Female)	639.20	Comments sought from D/o AHD&F on 12.03.2020. DAHD&F vide e-mail dated 17.03.20 has sought information from the firm. The firm vide e-mail dated 20.03.20 has submitted reply to DAHD&F.
74	M/s. Srinivas Reddy Male, Hyderabad, 01/53/8/E/AM20/S- 215/IC	6.3.20	3 nos. of Riding Horses	39.84	Comments sought from D/o AHD&F on 12.03.2020.
75	M/s. Virchow Biotech Private Limited, Hyderabad 01/53/8/E/AM20/V-54/IC	4.3.20	25 Kgs. of Dried and Powdered Pork Mucosa	.012	Approved as recommended by DAHD&F vide OM No. L-110102(1)/3/2017-Trade dated 23.03.20
RA Hyderabad may issue the import authorization to the applicant for import of 25 Kgs. of Dried and Powdered Pork Mucosa from Ukraine for a CIF value of Rs. 1261.75/- (USD 17.50) subject to the condition mentioned in the DAHD&F vide OM No. L- 110102(1)/3/2017-Trade dated 23.03.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
76	M/s. Vikrant J. Rawal, Mumbai 01/53/8/E/AM20/V-56/IC	11.3.20	12 nos. of Horses	194.40	Comments sought from D/o AHD&F on 12.03.2020. DAHD&F vide e-mail dated 26.03.20 has sought information from the firm
77	M/s. Syngene International Limited, Bangalore 01/53/8/E/AM20/S-217/IC	11.3.20	50 Vials of Cynomolgus Monkey Mono nuclear Cells and 60 Vials of Cyno PBMC	29.13	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 02.06.20

RA Bangalore may issue the import authorization to the applicant for import of (i) 50 VLS of Cynomolgus Monkey Mono nuclear Cells(PBMCs) - 10 Million Cells (ii) 60 VLS of Cyno PBMC - 10 Million Cells from USA for a CIF value of Rs. 29,13,718/- (USD 22438.47) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 02.06.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

78	M/s. The Director, National Institute of Immunology, New Delhi 01/53/8/E/AM20/T-53/IC	16.3.20	4 nos. of Live Mice	0.034	Comments sought from D/o AHD&F on 17.03.2020.
79	M/s. Indian Institute of Science Education & Research, Rupnagar 01/53/8/E/AM20/T-53/IC	6.3.20	16 nos. of Mice	9.19	Comments sought from D/o AHD&F on 17.03.2020.
80	M/s. Sandeep Dewan, Nilgiris, Tamil Nadu 01/53/8/E/AM20/S-225/IC	10.3.20	6 nos. of Riding Horses	81.00	. Comments sought from D/o AHD&F on 20.03.2020.
81	Dr. SashitemjenAier, DimapurSadar, Nagaland 01/53/8/E/AM20/D-49/IC	18.3.20	6 nos. of Riding Horses (2 Geldings, 3 Mares & 1 Stallion)	59.04	Comments sought from D/o AHD&F on 20.03.2020
82	M/s. Jaipur Riding & Polo Club Pvt. Ltd., Jaipur 01/53/8/E/AM20/J-48/IC	19.03.20	6 nos. of Polo Ponies	30.24	Comments sought from D/o AHD&F on 20.03.2020
83	M/s. Keya Joelle Mathew, Bangalore 01/53/8/E/AM21/K-1/IC	01.04.20	1 no. of Dog	--	Comments sought from D/o AHD&F on 20.05.2020
84	M/s. Syngene International Limited, Bangalore 01/53/8/E/AM20/S-229/IC	30.03.20	8003.5 Ltrs. of Cynomolgus Monkey Tissue, CynomolgusM onkey Serum, Cynomolgus Monkey Plasma	4.16	Comments sought from D/o AHD&F on 20.05.2020. DAHD&F vide e-mail dated 22.05.20 has sought information from the firm.

Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)

85	M/s. Techno Feeders, Kanpur. 01/53/8/E/AM20/T-1/IC	23.03.19	Zinc Dross	84.0	Comments sought from MOEF (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC and requested to communicate them to apply with all relevant documents in MoEF&CC. Hence, the firm is to apply for the NOC in MoEF&CC. The committee decided to send reminder to MoEF&CC.
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86	M/s. SKY Rubber Industries, Rajkot 01/53/8/E/AM20/S-9/IC	20.04.19	2290 MT of Rubber Tyres Scrap as per ANF-2M	105.00	Comments sought from MOEF (HSMD) & DIPP on 23.04.19. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.20. The committee decided to send reminder to MoEF&CC. Recommended by DIPP vide OM No. P-47012/22/2019-TSW dated 22.07.19
87	M/s. Meloy Metals Private Limited, Renigunta 01/53/8/E/AM20/M-3/IC	17.04.19	4500 MT of Lead Battery Plates Covered by ISRI Code "RAILS"	3993.75	Recommended by MoEF&CC vide OM No. HSM-23/60/2017-HSM dated 30.11.2017. The committee noted that the firm has submitted CA certificate dated 10.06.2019 indicating data for the years 2015-16, 2016-17 and 2017-18. But, not submitted the data for the year 2018-19. The committee accordingly, decided to seek production consumption data for the last three years i.e. 2016-17, 17-18 and 18-19. The firm vide letter dated 17.06.19 has submitted the above details. However, the committee noted that the NOC of MoEF&CC has expired. Accordingly, the committee decided to seek fresh NOC from MoEF&CC. Accordingly, comments of MoEF&CC has been sought on 17.07.19. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.20. The committee decided to send reminder to MoEF&CC.
88	M/s. R.G. Industries Corporation, Bahadurgarh, Haryana. 01/53/8/E/AM20/R-5/IC	04.05.20 19	9000 MT used Tyre Scrap and Rubber Tube Scrap	421.2	Comments sought from MoEF (HSMD) on 06.05.2019. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.20. The committee decided to send reminder to MoEF&CC. Recommended by DIPP vide OM No. P-47012/31/2019 T.S. dated 09.05.20
89	M/s. Emaar Lead Company Private Limited, Coimbatore. 01/53/8/E/AM20/E-4/IC	28.05.19	7200 MT of Lead Battery Plates	5724.0	Comments sought from MOEF (HSMD) on 29.05.2019. Comments sought from DIPP on 26.11.19. DPIIT vide OM No. P-47012/71/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines may be consulted in the matter. As suggested by the representative of DPIIT, comments sought from DPIIT again on 05.03.20. The committee decided to send reminder to DPIIT.
90	M/s. Rajhans Oil Extracting Pvt. Ltd. Haryana. 01/53/8/E/AM20/R-9/IC	11.03.19	5100 MT of Used Rubber Tyres Scrap	178.5	The committee decided to reject the case as import of crumb/rubber tyres scrap is not allowed for oil extraction.
91	M/s. Conso Agro India Private Limited, Kottayam. 01/53/8/E/AM20/C-11/IC	24.06.19	26000 Kgs. Crumb/ Rubber Buffing	4.61	Comments sought from MOEF&CC on 24.06.2019. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.20. The

			Powder		committee decided to send reminder to MoEF&CC.
					Recommended by DPIIT vide OM No. P-47012/48/2019-T.S. dated 12.07.19
92	M/s. Gochem Metals and Alloys, Nalgonda, Telangana. 01/53/8/E/AM20/G-14/IC	16.07.19	3500 MTs Battery scrap	3119.93	Comments sought from MOEF (HSMD) on 24.07.2019. The committee decided to seek comments from DPIIT also. Accordingly, comments sought from DPIIT on 25.11.19. DPIIT vide OM No. P-47012/70/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines may be consulted in the matter. As suggested by the representative of DPIIT, comments sought from DPIIT again on 05.03.20. The committee decided to send reminder to MoEF&CC.
93	M/s. Balaji Rubber Industries Private Limited, Salem. 01/53/8/E/AM20/B-17/IC	24.07.19	12000 MTs Used Rubber Tyre Scrap	590.52	Comments sought from MOEF (HSMD) on 26.07.2019. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.20. DIPP vide OM No. P-47011/212/2019-TSW dated 09.08.19 has sought information from the firm. The committee decided to send reminder to the firm to furnish reply.
94	M/s. AymSyntex Limited, Dadra and NA. 01/53/8/E/AM20/A-49/IC	02.08.19	350000 nos. of Used Steel Bobbins	175.0	Comments sought from DIPP on 06.08.2019. DIPP vide OM No. P-47012/56/2019-TSW dated 13.08.19 has suggested to seek comments from DHI and M/o Textiles. Accordingly, comments sought from DHI & M/o Textiles on 16.09.2019. The committee decided to send reminder to MoEF&CC.
95	M/s Jayachandran Alloys Private Limited, Erode (TN). 01/53/8/E/AM20/J-13/IC	12.08.19	300 MTs. Lead Scrap as per ISRI Relay	521.25	Recommended by MoEF&CC vide OM No. 23/25/2019-HSMD dated 22.03.19 for import of 13,000 MT of Lead Scrap (ISRI Code: Radio, Racks, Relays, Ropes, Rails, Rent, Rakes and Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/container). Comments sought from DIPP on 26.11.19. DPIIT vide OM No. P-47012/69/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines may be consulted in the matter. As suggested by the representative of DPIIT, comments sought from DPIIT again on 05.03.20.
96	M/s Jammu Pigments Limited, Kota Rajasthan 01/53/8/E/AM20/J-16/IC	22.08.19	2650 MTS Lead Scrap as per ISRI 'Relay'	3972.5	Recommended by MoEF&CC vide OM No. 23-582009-HSMD dated 13.09.18. Comments sought from DIPP on 26.11.19. DPIIT vide OM No. P-47012/72/2019-TSW dated 14.01.20

					informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines may be consulted in the matter. As suggested by the representative of DPIIT, comments sought from DPIIT again on 05.03.20.
97	M/s Shree Metal Works, Muzaffarnagar, Uttar Pradesh 01/53/8/E/AM20/S-62/IC	02.09.19	5000 MTS Battery scrap, like lead battery plates 5000 MTS Battery wastes like scrap drained or dry while intact	7904.2	Comments sought from MOEF (HSMD) on 05.09.2019. Comments sought from DIPP on 26.11.19. DPIIT vide OM No. P-47012/67/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines may be consulted in the matter. As suggested by the representative of DPIIT, comments sought from DPIIT again on 05.03.20.
98	M/s Eswari Global metal industries Pvt Ltd., Mangalore (Karnataka) 01/53/8/E/AM20/E-10/IC	03.10.19	600 MTS Lead Scrap in Crushed (powder) Form with atleast 60 percent Lead content	600.6	Recommended by MoEF&CC vide OM No. 23-31/2009-HSMD dated 09.09.19 for import of (i) 9,000 MT of Lead Scrap (ISRI Code: Rains only with not more than 2% of liquid/electrolyte by weight in a given consignment/container (ii) 1,000 MT of lead scrap (ISRI Code: Radio, Racks, Ropes, Rakes, Rents, Relays, Rails) and (iii) 2,000 MT of lead scrap (ISRI Code: Powder form). Comments sought from DIPP on 26.11.19. DPIIT vide OM No. P-47012/68/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines may be consulted in the matter. As suggested by the representative of DPIIT, comments sought from DPIIT again on 05.03.20.
99	M/s Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/AM20/G-37/IC	12.10.19	2500 MTS Waste pneumatic tyres scrap (Multiple Cuts/shreds/Pre ss Baled)	200.0	Recommended by DPIIT vide OM No. P-47012/64/2019 T.S. dated 21.10.19. The committee noted that the firm has enclosed the copy of NOC from vide OM No. 23/9/2018-HSMD dated 03.05.18, which is expired on 02.11.19. Comments sought from MoEF&CC on 26.11.19.
100	M/s Jain Metal Rolling Mills, Chennai 01/53/8/E/AM20/J-20/IC	27.09.19	5000 MTS Lead Battery Scrap covered by ISRI Code Rails 5000 MTS Lead Battery scrap as per ISRI Rains	8454.0	Recommended by MoEF&CC vide OM No. 23-130/2014-HSMD dated 09.09.19 for import of 22,000 MT of Lead Scrap (ISRI Code: Radio, Rakes, Relays, Ropes, Rails, Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/ container). Comments sought from DIPP on 26.11.19. DPIIT vide OM No. P-47012/87/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines

					may be consulted in the matter. As suggested by the representative of DPIIT, comments sought from DPIIT again on 05.03.20.
101	M/s. Tinna Rubber and Infrastructure Ltd., Delhi 01/53/8/E/AM20/T-31/IC	21.10.19	500 MTs. Of Tyre Buffing Powder	73.0	Comments sought from DPIIT on 22.10.2019. DPIIT vide OM No. P-47012/65/2019 T.S. dated 07.11.19 has sought information from the firm.
102	M/s Gravita India Ltd, Jaipur 01/53/8/E/AM20/G-41/IC	04.12.19	5000 MTS Lead scrap	5250.0	Comments sought from DPIIT on 05.12.2019. DPIIT vide OM No. P-47012/77/2019-TSW dated 14.01.20 informed that DPIIT is not concerned with the import of Lead Scrap for recycling and MSME/M/o Mines may be consulted in the matter. As suggested by the representative of DPIIT, comments sought from DPIIT again on 05.03.20.
103	M/s R. S. Rubber Industries, Bhubneswar 01/53/8/E/AM20/R-48/IC	12.12.19	3000 MTS crumb rubber/granules mess size finer than 10 mesh and devoid iron/steel & most of the fibres	216.0	Approved as recommended by DPIIT vide OM No. P-47012/5/2020-T.S. dated 08.01.20 & 01.06.20 and in terms of MoEF&CC (HSMD) OM No. 23-3/2019-HSMD dated 13.05.20 through which MoEF&CC informed that the rubber crumb/granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC.
CLA New Delhi may issue the import authorization to the applicant for import of 3000 MTS crumb rubber/granules mess size finer than 10 mesh and devoid iron/steel & most of the fibers from GCA for a CIF value of Rs. 2,16,00,000 /- (USD 3,00,000) subject to the condition mentioned in the DPIIT vide OM No. P-47012/5/2020-T.S. dated 08.01.20 & 01.06.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
104	M/s Mehar Granulator Private Limited, Darjeeling 01/53/8/E/AM20/M-55/IC	21.12.20 19	19500 MT of Rubber crumb/rubber granules up to 2mm	1560.00	Comments sought from MoEF&CC on 30.12.19. Recommended by DPIIT vide OM No. P-47012/1/2020-T.S. dated 02.01.20& 26.02.20. The firm vide e-mail dated 28.05.20 has requested for amendment in the item description. The request of the firm has been forwarded to DPIIT for comments on 31.01.20 MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC..
105	M/s Shree Mangal Radhika	21.12.20	5,000 MT of	400.00	Comments sought from MoEF&CC on 30.12.19

	Industries, New Delhi 01/53/8/E/AM20/S-137/IC	19	Rubber Articles Scraps/ Moulded Rubber Scrap/Conveyo r Belt Scrap/Pairings/ Rubberized Steel Friction Cord/ Rubberized Steel Friction Cord/Rubber Compound/ Lumps (Cut/shredded/ press/baled/lum ps/sheet/Rolls		Recommended by DPIIT vide OM No. P-47012/3/2020-T.S. dated 08.01.20 and OM No. P-47012/3/2020-T.S. dated 24.02.20
106	M/s SI2 Microsystems Pvt Ltd., Bangalore 01/53/8/E/AM20/S-140/IC	25.12.19	1 Kgs. Gold wire	94.4	Comments sought from DPIIT on 22.01.2020. DPIIT vide U.O dated 12.02.20 has suggested to seek comments from Meity. Accordingly, comments sought from Meity.
107	M/s Fujifilm India Pvt Ltd., New Delhi 01/53/8/E/AM20/F-22/IC	16.12.19	6 Nos Medical endoscopy products	2.4	The committee decided to reject the case as second hand items is not allowed for trading.
108	M/s Gravita India Ltd, Jaipur 01/53/8/E/AM20/G-44/IC	27.12.19	5000 MTS Battery waste & scrap, lead battery plates covered by isri code word rails	5040.0	Comments sought from DPIIT on 10.01.2020. DPIIT vide OM No. P-47012/14/2020-TSW dated 28.01.20. As suggested by the representative of DPIIT, comments sought from DPIIT again on 05.03.20.
109	M/s Vaibhav Global Ltd, Rajasthan 01/53/8/E/AM20/V-36/IC	08.01.20	1000000 kgsshungite rough stone	296.1	Comments sought from M/o Mines & DPIIT on 10.01.2020. DPIIT vide OM No P-47012/11/2020 T.S. dated 20.02.20 has informed that the unit is covered under 100% EOU Scheme which is under administrative control of Department of Commerce. DPIIT is not concerned with 100% EOU and DGFT may take necessary action accordingly.
110	M/s Tata Power Solar System Ltd, Bangluru 01/53/8/E/AM20/T-42/IC	14.01.20	5922 kgs front silver paste 2538 kgs front silver paste 1879 kgs back silver paste 1252 kgs back silver paste	6381.0	Permission has been granted to the firm as recommended by DPIIT vide U.O. No. P-47011/27/2020-TSW dated 30.01.20. (Ex-post facto approval)

			2484 kgs front silver paste		
111	M/s MMTC Pamp India Pvt Ltd., New Delhi 01/53/8/E/AM20/M-69/IC	20.01.20	200 kgs silver-graphite alloy strip silver 97 percent and graphite 3 percent	1130.0	Comments sought from DPIIT on 24.01.2020. DPIIT vide U.O. dated 28.02.20 has sought information from the firm.
112	M/s Renewsys India Pvt Ltd, Telangana 01/53/8/E/AM20/R-54/IC	09.01.20	54 kgs 348 rear-side conductor silver paste	12.8	Comments sought from DPIIT on 10.01.2020. DPIIT vide U.O dated 18.02.20 has sought information from the firm.
113	M/s Venkata Siva Sai Industries, Telangana 01/53/8/E/AM20/V-34/IC	20.12.19	26000 MTS crumb rubber/granules mess size finer than 10 mesh and devoid iron/steel & most of the fibers	1216.8	Approved as recommended by DPIIT vide OM No. P-47012/7/2020-T.S. dated 22.01.20 & 01.06.20 and in terms of MoEF&CC (HSMD) OM No. 23-3/2019-HSMD dated 13.05.20 through which MoEF&CC informed that the rubber crumb/granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC.
RA Hyderabad may issue the import authorization to the applicant for import of 26000 MTS crumb rubber/granules mess size finer than 10 mesh and devoid iron/steel & most of the fibers from GCA for a CIF value of Rs. 12,16,80,000 /- (USD 1690000) subject to the condition mentioned in the DPIIT vide OM No. P-47012/7/2020-T.S. dated 22.01.20 & 01.06.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
114	M/s Shital Rubber, Ahmedabad 01/53/8/E/AM20/S-141/IC	04.01.19	10000 MTS rubber article scraps/moulded rubber scrap/conveyor belt scrap/pairings/rubberized nylon friction cord/rubberized steel friction cord/rubber compound/lumps cut/shredded/press/baled/lumps/sheet/rolls	850.0	Comments sought from MOEF (HSMD) & DPIIT on 07.01.2020. Recommended by DPIIT vide OM No. P-47012/8/2020-T.S. dated 22.01.20& 26.02.20
115	M/s CheconShivalik Contact Solutions Pvt Ltd., New Delhi 01/53/8/E/AM20/C-32/IC	06.01.19	11 kgs silver alloy strip CS7684 AgNi 90/10 152 kgs silver	101.4	Permission has been granted to the firm with the approval of DG. (Ex-post facto approval)

			alloy wire CS7744 65 kgs silver strip CS7580 13 kgs silver alloy strip CS7628		
116	M/s Renewsys India Pvt Ltd, Telangana 01/53/8/E/AM20/R-71/IC	09.01.20	54 kgs 348 rear-side conductor silver paste	12.8	Comments sought from DPIIT on 04.02.2020. DPIIT vide U.O dated 22.04.20 has sought information from the firm.
117	M/s Saint-Gobain India Pvt Ltd., Sriperumbudur, Tamil Nadu 01/53/8/E/AM20/S-176/IC	24.01.20	7802 kgs silver target (9997 AG sputter target)	4558.0	Permission has been granted to the firm. (Ex-post facto approval)
118	M/s CheconShivalik Contact Solutions Pvt Ltd., New Delhi 01/53/8/E/AM20/C-36/IC	20.01.20	100 kgs silver alloy wire firo 012639 40 kgs silver alloy wire firo12640 40 kgs silver alloy wire firo 12653 60 kgs silver alloy strip xoeo258a1	101.0	Permission has been granted to the firm with the approval of DG. (Ex-post facto approval)
119	M/s Pipania Sag Industries, Kashipur 01/53/8/E/AM20/P-57/IC	30.01.20	3500 MTS crumb/rubber/g ranules of less than 35 mm size	2520.0	Recommended by DPIIT vide OM No. P- 47012/30/2020 T.S. dated 19.02.20 MoEF&CC vide OM No. 23-3/2019-HSMD dated 13.05.20 has informed that the rubber crumb/granules having mesh size fine finer than 10 mesh and devoid of iron/steel & most of the fibers, are product and does not require permission from MoEF&CC.
120	M/s Isgec Hitachi Zosen Ltd., Uttar Pradesh 01/53/8/E/AM20/I-53/IC	06.02.20	32 Nos retreaded tyres for use in 650 MT hydraulic in plant movement & jacking system	12.6	Permission granted to the firm with the approval of Chairman EFC on 01.06.20 . (Ex-post facto approval)

121	M/s Esthell Rubbers, Gummidipoondi, Tamil Nadu 01/53/8/E/AM20/E-18/IC	10.02.20	8500 MTS crumb rubber/granules mess size finer than 10 mesh and devoid iron/steel & most of the fibers	612.0	Approved as recommended by DPIIT vide OM No. P-47012/37/2020/T.S. dated 30.05.20 and in terms of MoEF&CC (HSMD) OM No. 23-3/2019-HSMD dated 13.05.20 through which MoEF&CC informed that the rubber crumb/granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC.
RA Chennai may issue the import authorization to the applicant for import of 8500 MTS crumb rubber/granules mess size finer than 10 mesh and devoid iron/steel & most of the fibers from GCA for a CIF value of Rs. 6,12,00,000/- (USD 8,50,000) subject to the condition mentioned in the DPIIT vide OM No. P-47012/37/2020/T.S. dated 30.05.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai					
122	M/s Indium Solder Pvt Ltd., Chennai 01/53/8/E/AM20/I-54/IC	07.02.20	45000 kgs silver alloy powder powder75759/7 61F20/76298/7 6427/75683	1312.4	Approved as recommended by DPIIT vide OM NoP-4/012/44/2020-TSW dated 20.05.20
RA Chennai may issue the import authorization to the applicant for import of 945 Kgs of Silver Alloy Powder from USA for a proportionate CIF value subject to the condition mentioned in the DPIIT vide OM NoP-4/012/44/2020-TSW dated 20.05.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai					
123	M/s DOIT ImpesPvt Ltd., Mumbai 01/53/8/E/AM20/D-45/IC	11.02.20	342 kgs precious metal	31.8	Comments sought from DPIIT on 13.02.2020
124	M/s Leading Metals Pvt Ltd., New Delhi 01/53/8/E/AM20/L-19/IC	15.02.20	6000 MTS Lead scrap ISRI code radio/racks/rela y/rent/ropes/rai ls/rent	6006.0	Recommended by MoEF&CC vide OM No. 23-246/2012-HSMD dated 04.04.19. Comments sought from DPIIT vide e-mail dated 11.03.20. DPIIT vide e-mail dated 20.05.20 has sought information from the firm.
125	M/s Asian Granito India Ltd., Ahmedabad 01/53/8/E/AM20/A-119/IC	14.02.20	3000 MTS rough marble aggregate stones/broken stones of irregular sizes, uneven shapes of various colours arising out of mining waste in lumps and/or pebbles form not exceeding 165 cubic cm of size and/or	220.5	Comments sought from M/o Mines & DPIIT on 19.02.2020. DPIIT vide e-mail dated 20.04.20 has sought information from the firm.

			marble powder / chipping and granules arising out of mining waste		
126	M/s Tallampally Rubbers Pvt Ltd., Bidar 01/53/8/E/AM20/T-49/IC	17.02.20	9925 MTS crumb rubber granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers	464.9	Approved as recommended by DPIIT vide OM No. P-47012/38/2020 T.S. dated 03.02.20 and 29.05.20 and in terms of MoEF&CC (HSMD) OM No. 23-3/2019-HSMD dated 13.05.20 through which MoEF&CC informed that the rubber crumb/granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC.
RA Bangalore may issue the import authorization to the applicant for import of 9925 MTS of crumb rubber/granules mess size finer than 10 mesh and devoid iron/steel & most of the fibers from GCA for a CIF value of Rs. 4,64,94,000/- (USD 6,45,750) subject to the condition mentioned in the DPIIT vide OM No. P-47012/37/2020/T.S. dated 30.05.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
127	M/s Pratham Metal Industries, Saharanpur 01/53/8/E/AM20/P-63/IC	26.02.20	4500 MT of Lead Scrap: Lead Scrap (Isri Code: Rains, Radio, Rakes, Rent, Relays, Ropes, Roper, Rails And Racks). Lead Scrap Namely (Lead Battery Plates Covered By Isri Code Word Rail, Battery Lugs Covered By Isri Code Word Rakes)	2700.00	Comments sought from DPIIT and MoEF&CC on 10.03.20
128	M/s. Margin Mart Trading Corporation Pvt. Ltd, Delhi 01/53/8/E/AM20/M-82/IC	28.02.20	1189 Nos. of Legal Tender Coin Collative	219.22	Comments sought from DPIIT and on 05.03.20. DPIIT vide e-mail dated 05.03.2020 informed that The item is for trading purpose and DPIIT is not concerned. However, the firm vide e-mail dated 21.05.20 has submitted the copy of permission of RBI. The matter was discussed in the meeting and the committee decided to examine the case on file.

129	M/s Garg Chemicals, New Delhi 01/53/8/E/AM20/G-61/IC	27.02.20	150 Grams of Au 99.999 and 250 grams of Ag 99.999	6.31	Comments sought from DPIIT and on 05.03.20. DPIIT vide e-mail dated 05.03.20 informed that the request is for trading purpose and DPIIT is not concerned.
130	M/s Parekh Rubber Company, Valasan Dist. AnandGujart 01/53/8/E/AM20/P-62/IC	21.02.20	20000 MTS Old used rubber tyres scrap & used tube scrap with cut/ uncut/shreds/baled & pressed/tripled form/one cut in beadwire/single or multiple cut shredded & loose form for making crumb rubber	864.0	Recommended by MoEF&CC vide OM No. 23-136/2015-HSMD dated 22.11.18. DPIIT vide e-mail dated 15.04.20 has sought information from the firm.
131	M/s Bharat Electronics Ltd., Bangalore 01/53/8/E/AM20/B-53/IC	23.02.20	18 MTR silver ribbon – ag 99.99	1.8	Comments sought from DPIIT on 25.02.2020. DPIIT vide OM dated 30.04.20 has suggested to seek comments from Meity. Accordingly, comments sought from Meity.
132	M/s Bharat Electronics Ltd., Bangalore 01/53/8/E/AM20/B-52/IC	25.02.20	97 kgs silver paste front for solar cell	48.0	Permission has been granted to the firm with the approval of DG (Ex-post facto approval)
133	M/s Shree MomaiKrupaJewellers, Maharashtra 01/53/8/E/AM20/S-159/IC	15.01.20	12 kg Yellow alloy GLP HG50	4.1	Comments sought from DPIIT on 05.03.20. DPIIT vide e-mail dated 01.05.20 has sought information from the firm.
134	M/s Uma Shankar Sharma, Bangalore 01/53/8/E/AM20/U-8/IC	18.01.20	30 kgs Numismatic coins	.04	Comments sought from DPIIT on 05.03.20. DPIIT vide OM dated 28.04.20 has informed that the applicant intends to sell these coins in India and abroad. DPIIT is not concerned in the matter and DGFT may take a view as per Policy for import of numismatic Coin. Accordingly, the committee decided to examine the case on file.
135	M/s. Mcleo Beads and Handicrafts Pvt. Ltd., Dharamshala, Kangra 01/53/8/E/AM20/M-82/IC	04.03.20	50 Kgs. of Silver Tubes	45.03	Comments sought from DPIIT on 12.03.20. DPIIT vide e-mail dated 12.05.20 has sought information from the firm.
136	M/s. Mersen India Private Limited, Bangalore 01/53/8/E/AM20/M-84/IC	4.3.2020	35 Kgs. of Silver Powder	18.17	Permission has been granted to the firm with the approval of DG (Ex-post facto approval)

137	M/s. PrevestDenpro Limited, Jammu 01/53/8/E/AM20/P-67/IC	11.03.20	50 Kgs. of Silver Alloy Powder	19.44	Comments sought from DPIIT on 16.03.20. DPIIT vide e-mail dated 24.04.20 informed that the item of import is Silver Alloy powder and as per the applicant's firm, it is raw material for the manufacture of Dental Cement. DPIIT is not concerned for the item. Dental Council of India under Ministry of Health and Family Welfare may be consulted in the matter.
138	M/s. Speciality Steel Suppliers, Mumbai 01/53/8/E/AM20/S-219/IC	13.3.20	100 MT of Crumb Rubber	8.00	Comments sought from DPIIT and MoEF&CC on 17.03.20. DPIIT vide e-mail dated 20.04.20 has not recommended the case as the application is for import of crumb rubber for producing pyrolysis oil. In the past rubber scrap was not allowed for producing oil through pyrolysis. Accordingly, Committee decided to reject the case.
139	M/s. Centum Electronics Ltd, Bangalore 01/53/8/E/AM20/C-44/Import Cell	13.03.20	12000 Nos. of Squareto	1.96	DPIIT vide OM dated 01.05.2020 has informed that the application is for the import of "Squareto" [ITC(HS) 71069200] required for the manufacture of Printed Circuit Boards for which DPIIT is not concerned and Meity may be consulted in the matter. Accordingly, comments have been sought from Meity on 08.05.20
140	M/s. Centum Electronics Limited, Bangalore 01/53/8/E/AM20/C-45/IC	14.3.202 0	40 Kgs. of Solder Wire	1.63	Comments sought from DPIIT on 16.03.20. DPIIT vide OM dated 28.04.2020 has sought information from the firm. Reply from the firm is awaited
141	M/s. Singodaa Industries, Bharuch 01/53/8/E/AM20/S-222/IC	17.3.202 0	100 MT of Battery Plate Scrap/Lead Scrap	3995.75	Comments sought from DPIIT & MoEF&CC on 19.03.20
142	M/s. Gayathree Industries, Hyderabad. 01/53/8/E/AM20/G-10/IC	19.02.20	Request for enhancement in the quantity of import item in the Import License No. 0919019942 dated 11.07.2019	Proportio nate	It was noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed.
143	M/s. Tinna Rubber and Infrastructure Ltd, New Delhi 01/53/8/E/AM21/T-4/IC	10.05.20 20	5000 MT of Used Rubber Tyre Scrap (With Multiple Cuts/Shreds/Pr ess Baled)	246.49	Approved as recommended by MoEF&CC vide OM No. 23/31/2018-HSMD dated 04.05.20 and DPIIT vide OM No. E 9(26)/2019-T.S. dated 01.06.20.
CLA New Delhi may issue the import authorization to the applicant for import of 5,000 MT of Used Rubber Tyre Scraps (with					

multiple cuts/shreds/press & balled) from GCA for a CIF value of Rs. 2,46,49,200/- (USD 3,28,656) subject to the condition mentioned in the MoEF&CC vide OM No. 23/31/2018-HSMD dated 04.05.20 and DPIIT vide OM No. E 9(26)/2019-T.S. dated 01.06.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

144	M/s. Tinna Rubber and Infrastructure Ltd, New Delhi 01/53/8/E/AM21/T-5/IC	10.05.20 20	5000 MT of Used Rubber Tyre Scrap (With Multiple Cuts/Shreds/Press Baled)	246.49	Approved as recommended by MoEF&CC vide OM No. 23/37/2018-HSMD dated 04.05.20 and DPIIT vide OM No. E 9(26)/2019-T.S. dated 01.06.20.
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CLA New Delhi may issue the import authorization to the applicant for import of 5,000 MT of Used Rubber Tyre Scraps (with multiple cuts/shreds/press / balled) from GCA for a CIF value of Rs. 2,46,49,200/- (USD 3,28,656) subject to the condition mentioned in the by MoEF&CC vide OM No. 23/31/2018-HSMD dated 04.05.20 and DPIIT vide OM No. E 9(26)/2019-T.S. dated 01.06.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

145	M/s. Mersen India Private Limited, Bangalore 01/53/8/E/AM20/M-87/IC	20.3.20	25 Kgs. of Silver Powder	12.33	Approved as recommended by DPIIT vide U.O. No. P-47012/40/2020-TSW dated 27.05.20
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RA Bangalore may issue the import authorization to the applicant for import of 25 Kgs of Silver Powder from Germany for a CIF value of Rs. 12,33,515/- (Euro 14817) subject to the condition mentioned in the by DPIIT vide U.O. No. P-47012/40/2020-TSW dated 27.05.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

146	M/s. Kartar Crumbs Pvt. Ltd, Pune 01/53/8/E/AM20/K-28/IC	08.05.20	Request for enhancement of quantity of rubber scrap from 4250 MT to 8500 MT	Proportionate	It was noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed.
147	M/s. Ashwa Industries, Telangana 01/53/8/E/AM20/A-41/IC	04.05.20	Request for enhancement of quantity of Used Tires Shredded from 1800 MT to 3600 MT	Proportionate	Recommended by MoEF&CC vide OM No. 23/96/2019-HSMD dated 04.05.20 Comments sought from DPIIT on 31.05.20
148	M/s. Mumbai Fabrics Pvt. Ltd., Raigad. 01/53/8/E/AM20/M-14/IC	15.06.19	Request for enhancement of quantity of used tyres shredded from 10,000 MT to	Proportionate	It was noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for

			70000 MT		enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed.
149	M/s. Aradhya Eco Green Industries LLP, Mumbai. 01/53/8/E/AM20/A-32/IC	25.06.19	Request for enhancement of quantity of used tyres scrap from 6,950 MT to 13,900 MT	Proportionate	It was noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed.
150	M/s. Sri Sai Ram Industry, Telangana 01/53/8/E/AM20/S-30/IC	28.06.19	Request for enhancement from 4500 MT to 9,000 MT of used rubber tyre scrap	Proportionate	It was noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed.
151	M/s. Navkar Industries, Telangana. 01/53/8/E/AM20/N-9/IC	06.05.20	Request for enhancement of quantity of used tyres scrap from 1500 MT to 3000MT		It was noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed.
152	M/s. Oyster Industries Pvt. Ltd. Silvasa, Gujarat. 01/53/8/E/AM20/O-2/IC	07.05.20	Request for enhancement of quantity of used tyres scrap from 3000 MT to 6000 MT	Proportionate	It was noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed.

153	M/s. Citrine Resources Private Limited, Mumbai 01/53/8/E/AM20/C-13/IC	07.05.20	Request for enhancement of quantity of used tyres scrap from 7200 MT to 14000 MT old & Used Rubber Tyres		It was noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed.
Part-3 Ministry of Steel (MoS)					
154	M/s Barq General Trading Pvt Ltd., Chennai 01/53/8/E/AM20/B-42/IC	02.01.20	50018 MTS Steel Slag	35.6	Comments sought from DIPP & M/o Steel on 06.01.2020. M/o Steel vide U.O. dated 03.03.20 has sought information from the firm. DPIIT vide e-mail dated 12.05.20 has also sought information from the firm.
155	M/s. Dubal International, Mumbai 01/53/8/E/AM20/D-46/IC	11.02.20	10000 kgs tungsten scrap	108.0	Comments sought from M/o Steel on 13.02.2020
Part- 4 MoE&CC and C&PC					
156	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC. Comments sought from M/o. Mines on 30.07.2018.
157	M/s. Meghmani Organics Limited, Gujarat. 01/53/8/E/AM20/M-11/IC	03.06.19	325000 Kgs. Of Carbon Tetrachloride	161.8	Comments sought from MOEF&CC (O)& D/o C&PC on 12.06.2019. Last reminder sent to D/o C&PC vide agenda note dated 28.01.20. MoEF&CC vide OM No. 11/7/2015-OC dated 25.07.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT.
158	M/s Bayer Vapi Pvt. Ltd., Vapi, Gujarat. 01/53/8/E/AM20/B-13/IC	12.06.19	350000 Kgs. Of Carbon Tetra Chloride.	174.31	Comments sought from MOEF&CC (O) & C&PC on 14.06.2019. Last reminder sent to D/o C&PC vide agenda note dated 28.01.20. MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.19 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers and Consumers in the meeting. As per the minutes of the meeting dated 18 th September,

					19 between the CTC Producers and Consumers, there were pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019.
159	M/s Gharda Chemicals Limited, Mumbai 01/53/8/E/AM20/G-23/IC	22.08.19	350000 Kgs Carbon Tetra Chloride	183.7	Comments sought from MOEF (O) & C&PC on 23.08.2019. MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.19 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers and Consumers in the meeting. As per the minutes of the meeting dated 18 th September, 19 between the CTC Producers and Consumers there were pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019.
160	M/s. Tagros Chemicals India Private Limited, Chennai 01/53/8/E/AM20/T-54/IC	19.3.20	200 MT of Carbon Tetra Chloride	89.10	Comments sought from MoEF&CC and C&PC on 20.03.20
161	M/s. Himani Industries Limited, Mumbai 01/53/8/E/AM21/H-2/IC	31.03.20	500 MT of Carbon Tetra Chloride	236.68	Comments sought from MoEF&CC and C&PC on 24.05.20. Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)
Part-5 Meity					
162	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. MeitY vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 27.11.2018 suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 18.12.2018. Reminder sent on 29.05.19. DIPP vide OM dated 07.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19. Hence, the firm is to submit reply directly to DIPP with copy to DGFT.
163	M/s. Flextronics Technologies (I) P. Ltd., Kancheepuram. 01/53/8/E/AM20/F-7/IC	26.02.19	100000 nos. of Refurbished Hard Disk Drive.	5040.0	Rejected as not recommended by Meity vide OM No. W-50/03/2020-IPHW-Meity dated 27.05.20
164	M/s. Globalfoundries Engineering Private Limited Bangaluru. 01/53/8/E/AM20/G-16/IC	19.07.19	111 nos. Laptops	71.60	Comments sought from MeitY on 25.07.2019. Meity vide e-mail dated 25.09.19 informed that query sent to the firm vide letter No. 16(12)/2019-IPHW dated 24.09.19, response awaited.

					Reminder sent to the firm by Meity on 01.11.19
165	M/s NagendraHasilkar., Bengaluru 01/53/8/E/AM20/N-22/IC	04.10.19	1 Nos Laptop – HP EliteBook 850 G6	1.1	Approved as recommended by Meity vide OM No. W-50/2/2019-IPHW-Meity dated 09.03.20
RA Bangalore may issue the import authorization to the applicant for import of 01 No. of Laptop-H Elite Book from USA for a CIF value of Rs. 119909.18/- (USD 1690.04) subject to the condition mentioned in the by Meity vide OM No. W-50/2/2019-IPHW-Meity dated 09.03.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
166	M/s Xerox India Ltd., Gurgaon 01/53/8/E/AM20/X-1/IC	29.10.20 19	1 No. Kycocera (3011/3511,A3 moochrome), 26.77x23.39 x 27.40 1 Nos Konica Minolta (287/227,A 3 mono) 28.9 x 23 x 26 1 Nos Ricoh Pro 8200- 110/8200-136 or older version ricoh pro 8100 series, A3 mono 57.5 x 52 x43.3 1 Nos Sharp MX- 905/1205/1055, A 3 mono 60- 1/4 x 45 x 30- 1/2 1 Nos canon (C 850/C 750/C 650, A3 color) 56.1 x 60.2 x 36.8 1 Nos canon (C 7580/C 7570/C 7565, A3 Colour 48 x 27-1/8 x 37-1/8 1 Nos Ricoh (C5200s/C5210 s, A3 Colour) or old version	130.4	Rejected as not recommended by Meity vide OM dated 18.05.20

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167	M/s Malayalam Manorama Co. Kerala 01/53/8/E/AM20/T-34/IC	18.11.19	1 No Used studio equipments door 1 closure and accessories	12.2	Comments sought from MietY on 20.11.2019. Meity vide e-mail dated 29.01.20 has informed that information has been sought from the firm vide e-mail dated 10.12.19, response from the firm is awaited.
168	M/s Jacobs Engineering India Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/J-26/IC	04.12.19	8 Nos Dell precision T1700 MT CTO base, dual 19' monitors keyboard & mouse	27.9	Comments sought from MietY on 05.12.2019. Meity vide e-mail dated 29.01.20 has informed that information has been sought from the firm vide e-mail dated 13.12.19, response from the firm is awaited.
169	M/s Jacobs Engineering Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/J-27/IC	12.12.19	1 Nos Dell precision tower 3420 XCTO base, dual 19 monitors keyboard & mouse	37.0	Comments sought from MietY on 13.12.2019. Meity vide e-mail dated 29.01.20 has informed that information has been sought from the firm vide e-mail dated 28.01.20.
170	M/s Consulting Engineering Services India Pvt Ltd., Mumbai 01/53/8/E/AM20/C-29/IC	24.12.19	1 Nos OptiPlex 3020 Minitower CTO, Dual 19' Monitors keyboard & mouse	3.7	Comments sought from MeitY on 31.12.2019. Meity vide e-mail dated 29.01.20 has informed that information has been sought from the firm vide e-mail dated 29.01.20.
171	M/s Consulting Engineering Service India Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/C-31/IC	03.01.19	1 Nos Dell Precision Tower 3620 XCTO base, dual 19 monitors keyboard & mouse	21.3	Comments sought from MietY on 07.01.2020
172	M/s RBT Computer, Chennai 01/53/8/E/AM20/R-75/IC	05.02.20	250 Set E waste computers and laptops	.01	Rejected as not recommended by Meity vide OM No. W-47/27-IPHW-Meity dated 31.05.20
173	M/s Voss Automotive India Pvt Ltd., Pune 01/53/8/E/AM20/V-51/IC	26.02.20	179 Nos used hp Compaq elite 8200 sff 22 Nos used hp workstation z400	16.8	Comments sought from MietY on 28.02.2020. Meity vide e-mail dated 26.04.20 has sought information from the firm.
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					

174	M/s SymbiotecPharmalab 01/53/8/E/AM20/S-133/IC	16.12.19	5 kgsBromofluor omethane	6.4	Comments sought from MOEF&CC (O) on 17.12.2019. MoEF&CC vide OM No. 11/16/2017-OC (Part-1) dated 15.01.20 has informed that the firm needs to get registered under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of Bromofluoromethane for feedstock purpose for manufacture of Fluticasone Furoate. The same is under process. Comments/Views/NOC w.r.t. the specific request for import will be provided after the registration under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments is completed.
175	M/s Tagros Chemicals India Pvt Ltd., Chennai 01/53/8/E/AM20/T-35/IC	19.11.20 19	325 MTS carbon tetra chloride	140.4	Approved as recommended by C&PC vide OM No. C-II-17014/4/2019-Chem.II (FTS-15201) dated 18.05.20 and MoEF&CC vide OM No. 11/7/2015-OC dated 05.02.20

RA Chennai may issue the import authorization to the applicant for import of 325 MTS Carbon Tetra Chloride from member country signatory to Montreal Protocol for a CIF value of Rs. 1,40,40,000/- (USD 195000) subject to the condition mentioned in the C&PC vide OM No. C-II-17014/4/2019-Chem.II (FTS-15201) dated 18.05.20 and MoEF&CC vide OM No. 11/7/2015-OC dated 05.02.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.

176	M/s SymbiotecPharmalabPvt Ltd., Indore 01/53/8/E/AM20/S-191/IC	05.02.20	10 kgs Bromfluoromet hane	12.8	Comments sought from MOEF&CC (O) on 11.02.2020
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Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]

177	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director , Chennai 01/53/8/AM19/S-59/IC	03.10.18	Plain Zebra, Siames Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018. Last reminder sent to MoEF&CC (WL) vide agenda note dated 24.12.2019
178	M/s. A&S Creations, New Delhi. 01/53/8/E/AM19/A-62/IC	18.02.19	8 nos. of DPS Vertex Collars with Accessories	10.57	Comments sought from MOEF&CC (WL) on 18.02.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.
179	M/s. Agnel Lobo, Mumbai. 01/53/8/E/AM19/M-49/IC	23.02.19	Parrot- Green Ring necked	NA	Comments sought from MOEF&CC (WL) on 26.02.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19
180	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-4/IC	10.04.19	1 Nos. of Yukon Night Vision Binocular Tracer 3*42.	2.45	Comments sought from MOEF&CC (WL) on 18.04.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.
181	M/s. Tangerine Design Pvt. Ltd.	09.04.19	200000 nos. of	26.00	Comments sought from MOEF&CC (WL) on

	Gurgaon. 01/53/8/E/AM20/T-4/IC		Worked Mother of Pearl		18.04.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.
182	M/s. Samanyu Trading LLP, Delhi. 01/53/8/E/AM20/S- 18/IC	08.05.20 19	SusseraLappa (Kuth Roots)	315.0	Comments sought from MoEF&CC (WL) on 09.05.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.
183	M/s. A&S Creations, New Delhi 01/53/8/E/AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	5.22	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC(WL) under intimation to DGFT.
184	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A- 35/IC	09.07.19	10 nos. TGS Sling with standard Accessories	10.8	Comments sought from MOEF&CC (WL) on 10.07.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20
185	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A- 36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	.52	Comments sought from MOEF&CC (WL) on 11.07.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20
186	M/s Hi-Tech Advance Product , Indore. 01/53/8/E/AM20/H- 15/IC	14.08.19	4 Set. CO2 dart projector double barrel JMDB13, CO2 dart projector JMSP25, Dart projector transport case JMD Betc.	9.18	Approved as recommended by MoEF&CC vide OM No. 3-12/2019 WL (part-1) dated 06.03.20

RA Indore may issue the import authorization to the applicant for import of 01 No. of Injection Rifle JMSP.25 Model Dan-Inject with telescope & 11+13 mm barrel with transport case and accessories for use by Director, Wildlife Institute of India GPS Collar with Standard accessories from Denmark for a proportionate CIF value subject to the condition mentioned in the MoEF&CC(WL) vide OM No. 3-12/2019 WL (part-1) dated 06.03.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.

188	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-55/IC	21.08.19	7 Nos GPS Collars with accessories	15.1	Comments sought from MOEF&CC (WL) on 22.08.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20
189	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-59/IC	10.09.20 19	3 Nos GPS Collars with standard accessories	7.4	Approved as recommended by MoEF&CC(WL) vide OM No. 3-11/2019 WL (part-1) (Vol. 3) dated 23.04.20

CLA New Delhi may issue the import authorization to the applicant for import of 03 Nos. of GPS Collar with Standard accessories from Kenya for a CIF value of Rs. 7,46,280/- (USD 10365) subject to the condition mentioned in the MoEF&CC(WL) vide OM No. 3-11/2019 WL (part-1) (Vol. 3) dated 23.04.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

190	M/s Merlin Aeronautics Manufacturing Pvt Ltd., Bangalore 01/53/8/E/AM20/M-37/IC	20.09.19	2 Nos Thermal Night Vision Scope for Anti Poaching and Surveillance	11.2	Comments sought from MOEF&CC (WL) on 23.09.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20
191	M/s Karan Vijay Singh, Jodhpur 01/53/8/E/AM20/K-22/IC	03.10.19	7 Nos of Taxidermy	6.9	Comments sought from MOEF&CC (WL) on 04.10.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20
192	M/s Culminating Technologies, Allahabad 01/53/8/E/AM20/C-25/IC	20.11.2019	10 Nos. of night vision Devices	5.0	Comments sought from MOEF (WL) on 21.11.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20
193	M/s SonalGhaghda, Jamnagar 01/53/8/E/AM20/S-194/IC	10.02.20	1 prs African grey parrot	Nil	Comments sought from D/o AHD&F & MoEF&CC (WL) on 11.02.2020
194	M/s Joydeb Mukherjee, Kolkata 01/53/8/E/AM20/J-41/IC	18.02.20	1 Nos blue and gold macaw male	.01	Comments sought from MOEF (WL) & D/o AHD&F on 20.01.2020
195	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-126/IC	18.02.20	15 Nos GPS GSM collar with standard accessories	27.6	Approved as recommended by MoEF(WL vide OM No. 3-11/2019 WL (part-I) Vol. 2 dated 08.05.20
CLA New Delhi may issue the import authorization to the applicant for import of 15 Nos GPS GSM collar with standard accessories from South Africa for a CIF value of Rs. 27,67,367/- (ZAR 576534.78) subject to the condition mentioned in the MoEF&CC(WL) vide OM No. 3-11/2019 WL (part-I) Vol. 2 dated 08.05.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
196	M/s E. Chandran, Telangana 01/53/8/E/AM20/E-21/IC	03.03.20	44 Nos. of Hunting Trophie	8.97	Comments sought from MOEF (WL) on 06.03.2020
197	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-127/IC	19.02.20	04 Nos. of Yukon Night Vision Binocular 3x42 Tracker	27.6	Approved as recommended by DRDO vide e-mail dated 26.05.20
CLA New Delhi may issue the import authorization to the applicant for import of 04 Nos. of Yukon Night Vision Binocular 3x42 Tracker from Lithuania for a CIF value of Rs. 1,04,496/- (Euro 1306.20) subject to the condition mentioned in the DRDO vide e-mail dated 26.05.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
198	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-128/IC	19.02.20	02 Nos. of Yukon Night Vision Binocular 3x42 Tracker	.50	Comments sought from MOEF (WL) on 24.02.2020
199	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-129/IC	19.02.20	02 Nos. of Yukon Night Vision Binocular 3x42 Tracker	.50	Approved as recommended by MoEF(WL vide OM No. 3-11/2019 WL (part-I) Vol.3 dated 08.05.20

CLA New Delhi may issue the import authorization to the applicant for import of 02 Nos. of Yukon Night Vision Binocular 3x42 Tracker from Lithuania for a CIF value of Rs. 50942/- (Euro 653.10) subject to the condition mentioned in the MoEF&CC(WL) vide OM No. 3-11/2019 WL (part-I) Vol.3 dated 08.05.20 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

200	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-134/IC	14.03.20	10 nos. of Yukon Ranger RT 6.5 X 42 Night Vision Binoculars	2.54	Comments sought from MOEF (WL) on 17.03.2020
Part-9 D/o. Heavy Industry (DHI)					
201	M/s. Scania Commercial Vehicals India Private Limited, Kolar, Karnataka. 01/53/8/E/AM20/S-17/IC	29.03.19	685.00 MTs Spare Parts of Vehicle	1.21	Comments sought from Heavy Industry on 09.05.2019. Reminder sent vide agenda note on 20.06.19. DHI vide OM dated 22.07.19 has sought information from the firm. Hence, the firm is to submit reply directly to DHI with copy to DGFT.
202	M/s. Volkswagen Group Sales India Pvt. Ltd., Mumbai. 01/53/8/E/AM20/V-8/IC	28.05.19	2 nos. 059911024GX- Starter, 2 nos. 01J300057EX- CVT, 2 nos. 057130851CX- Pump etc.	1546.64	Comments sought from MOEF & DHI on 17.06.2019. DHI vide OM dated August, 2019 has requested to provide precedents in the applicant's earlier case and other similar cases dealt by DGFT to finalize the comments.
203	M/s. Ashraf HassanNalakthuKandathil, Kerala. 01/53/8/E/AM20/A- 38/IC	12.07.19	6 nos. of ARA Macao & 6 nos. of ARA Chloroptera	6.96	Comments sought from D/o AHD&F on 23.07.19 and MOEF (WL) on 01.08.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19.
204	M/s JWS Steel Ltd, Mumbai 01/53/8/E/AM20/J-24/IC	22.11.19	2 Set 3D top scan for blast furnace alongwith standard set of spares and accessories	1008.1	Comments sought from D/o Heavy Industry on 25.11.2019. D/o Heavy Industry vide OM No. 15(6)JSWSteelLtd/2020-HEI dated 21.02.2020 suggested to seek comments from Department of Space and Meity.
205	M/s Hemant Kumar Ruia, Mumbai 01/53/8/E/AM20/H-39/IC	03.03.20	05 Nos. of Motor Vehicle Spares (used)	.23	Comments sought from D/o Heavy Industry on 06.03.20
Part-10 Ministry of Home Affairs (MHA-PM Division)					
206	M/s. Star Aerospace Industries, Dehradun (Uttarakhand) 01/53/8/E/AM20/S-47/IC	26.07.19	60 nos. of Rubberised Pistol Grip; 60 nos. of quick release folding Grip with Mount; 60 nos. of reflex sight; 60 nos. AK pdc	35.06	Comments sought from MHA (PM Divn.) on 30.07.2019

			Mount; 60 nos Folding Buttstock for AK-47; 60 nos. AK-47- 7.62*39 30 Round etc.		
207	M/s Star Aerospace Industries, Dehradun 01/53/8/E/AM20/S-84/IC	13.09.20 19	300 Nos Round Drum Magazine with 75 Rounds Capacity 600 Nos Magazine 30 Round (Accessories of Coupled Magazine with 60 round capacity). 300 Nos Polymer and straps magazine coupler(access ories of coupled magazine with 60 rounds capacity). 300 Foldable bipod (Foldable bipod with rail mount). 300 Nos Polymer rail (accessories of foldable bipod with rail mount) 300 Nos Adaptor hpod (accessories of foldable bipod with rail mount) 300 Nos	228.7	Comments sought from MHA (PM Div.) on 19.09.2019. Application has been forwarded by PM Division to IS Division.

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			Foldable buttstock 300 Nos Cheek rest (accessories of foldable buttstock) 300 Nos Sling swivel attachment (Accessories of foldable butt stock) 87 Nos Silencers 300 Nos Reflex sight 300 Nos Rail Mount (accessories of reflex sight)		
208	M/s Ananth Technologies Ltd., Hyderabad 01/53/8/E/AM20/A-72/IC	01.10.19	1 Nos PK-01 Collimator Sight 1 Nos DNS-1 Day and night vision sight 1 Nos NV/S-18 MM Night Vision Sight 1 Nos PK-06 Collimator Sight 1 Nos RS- Holographic Sight 1 Nos RS-M Reflex Collimator Sight	4.4	MHA vide OM No. IV-20011/08/2019-Prov-I- 1017 dated 14.10.19 has sought information from the firm.
209	M/s Aimtrex Technologies Pvt Ltd., New Delhi 01/53/8/E/AM20/A-89/IC	14.11.19	109200 Nos 7.62 X 39MM coloured marking ammunition (red) non bullet training cartridge	195.2	Comments sought from MHA (PM Div.) on 20.11.2019. MHA vide UO dated 10.12.19 has sought information from the firm.

			30 nos AK 47 dedicated training weapon with custom bolt replica ak 47 type training gun 109200 nos 7.62 X 39MM colouredmarking ammunition blue non bullet training cartridge		
210	M/s Star Aerospace Industries, Dehradun 01/53/8/E/AM20/S-122/IC	25.11.19	6 Nos Reflex sight for AK-47	1.3	Comments sought from MHA (PM Divn.) on 26.11.2019
211	M/s Addl. Director General of Police, CID, Haryana 01/53/8/E/AM20/A-63/IC	20.09.19	3 Nos Waterjet disrupter model 20mm neutrex along with accessories including dual laser aiming pointer, projectiles, 20 mm neutrex magnum cartridges 70 grain- 50 nos, 01 no of M2A1 metal ammo box for cartridges	40.5	Comments sought from MHA (PM Divn.) on 10.01.2020
212	M/s Newtech Design Technologies Pvt Ltd., New Delhi 01/53/8/E/AM20/N-36/IC	10.02.20	4 Nos bola wrap model: 100.1 108 Nos bola wrap cartridge 1 Nos kydex holster- dual retention holster w/plm 4 Nos bola wrap 100: kitted belt clip rev-1	5.6	Comments sought from MHA (PM Divn.) on 20.01.2020
213	M/s Planet Sigma Embedded	04.03.20	1 set of Drone	108.58	Comments sought from MHA (PM Divn.) &

	Systems Pvt. Ltd, Hyderabad 01/53/8/E/AM20/P-64/IC		Detection and neutralization system		DOT on 09.03.2020
214	M/s SRG Techno (P) Ltd., Gurgaon 01/53/8/E/AM20/S-211/IC	25.02.20	200 Nostrijiconaccu point 2.5- 10x56 riflescope standard duplex crosshair w/ amber dot. Tritium/ fiber optics illuminated telescope 200 Nos 30 MM riflescope standard steel rings for telescope	164.8	Comments sought from MHA (PM Divn.) on 28.02.2020.
215	M/s Dinex India Pvt Ltd., Dehradun 01/53/8/E/AM20/D-48/IC	22.02.20	5 Nossaga 12s exp 01	2.2	Comments sought from MHA (PM Divn.) on 25.02.2020. MHA vide UO dated 09.03.20 has sought information from Telangana Police. Reply received from Telangana Police has been forwarded to MHA on 24.04.20
216	M/s. R. K. Supliers, Bhandar, Maharashtra 01/53/8/E/AM20/R-93/IC	19.2.20	6 nos. of Night Vision Binocular - Digital NV Signal N 340 RT	1.20	Comments sought from MHA (PM Divn.) on 17.03.2020
Part-10 Ministry of Home Affairs (MHA-IS Division)					
217	M/s Reform Tools Pvt Ltd., Bengal 01/53/8/E/AM20/R-52/IC	19.12.19	490 Nos Telescope for Sniper rifle	46.5	Application transferred to DDP. Accordingly, committee decided to close the case.
Part-11 Defence Research & Development Organisation (DRDO)					
218	M/s. UAV Systems Private Limited, Kolkata. 01/53/8/E/AM20/U-2/IC	31.05.19	22 Nos. of pa rrot Drones	16.12	Recommended by DRDO vide e-mail dated 20.06.19, subject to NOC from MEA and DDP. Accordingly, the committee decided to seek comments from MEA and DDP. Comments sought from MEA and DDP on 12.07.19.
219	M/s Whiteback Aviation, New Delhi 01/53/8/E/AM20/W-9/IC	05.11.20 19	1 Nos Kit assembly, rocket, in-line, BRS601, rev.b for s/n 19582	1.3	Recommended by DRDO vide e-mail dated 21.11.19, subject to NOC from DDP. Accordingly, comments sought from DDP on 11.12.19.
220	M/s Culminating Technologies,	28.11.20	1 No. Night vision	1.4	DRDO vide e-mail dated 29.01.20 has

	Allahabad 01/53/8/E/AM20/C-27/IC	19	device		recommended the case, subject to NOC from DDP. Accordingly, comments has been sought from DDP on 21.02.20
221	M/s Larsen & Turbro Ltd, Mumbai 01/53/8/E/AM20/L-12/IC	04.01.19	1 Set Powerpack engine and transmission for warranty support powerpack-part no 60350010, engine-part no 60351000, transmission-part no 60357000	4503.6	Comments sought from DRDO on 07.01.2020. DRDO vide e-mail dated 11.03.20 has sought details of the complete set (1 No.) of item. The same has been communicated to the firm on 18.03.20
222	M/s VikashBhagchandka, Gurgaon 01/53/8/E/AM20/V-28/IC	30.11.19	1 Set Drone Gun tactical – anti drone system, RF jamming 1 set body worn omnidirection drone detection system 1 set drone gun MK III anti drone system with RF jamming	68.0	Recommended by DRDO vide e-mail dated 24.01.20. However, the committee noted that the import item is for supply to Police forces. As decided in the meeting dated 30.01.20, comments has been sought from DGCA on 04.03.20
223	M/s UAV Systems Pvt. Ltd, Kolkata 01/53/8/E/AM20/U-14/IC	02.03.20	10 Nos. of AutelEvo II, 10 Nos. of AutelEvo II dual, 10 Nos. of Zoe-Acecore Technologies, 10 Nos. of Alti Ascend, 10 Nos. of Parrot Anafi Thermal	Nil	Application transferred to DDP on 06.03.20. Accordingly, the committee decided to close the case.
224	M/s Veda Defense Systems Pvt Ltd., Delhi 01/53/8/E/AM20/V-49/IC	24.02.20	47 Nos UAV components	.05	Comments sought from DRDO on 25.02.2020. DRDO vide e-mail dated 17.03.20 has sought information from the firm.
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
225	M/s. Vishveshwar Oil & Lubricants Pvt. Ltd, New Delhi 01/53/8/E/AM20/V-12/IC	03.07.19	151.485 MTs of SKO	58.82	Comments sought from M/o P&NG on 04.07.19. M/o P&NG vide OM dated 29.07.19 has informed that the application of the firm has been forwarded without attaching the specifications of the product. It is also requested to ascertain from the firm whether the end product that is extracted in the process is N-Paraffins or not. Reply received from the firm has been forwarded to M/o P&NG on 17.09.20.
226	M/s. PS Enterprises, Coimbatore, Tamil Nadu 01/53/8/E/AM20/P-18/IC	06.07.19	500 MTs of Fatty acid Methyl Ester Blended with Bituminous Mineral	17.9	Comments sought from M/o P&NG on 11.07.2019. M/o P&NG vide OM dated 02.08.19 has sought information from the firm. The same has been communicated to

			Oil		the firm on 22.10.19. Reply from the firm is awaited.
227	M/s. P.D. Industries, New Delhi 01/53/8/E/AM20/P-17/IC	08.07.19	146.300 MTs of SKO	85.87	Comments sought from M/o P&NG on 08.07.19. M/o P&NG vide OM dated 29.07.19 has informed that the application of the firm has been forwarded without attaching the specifications of the product. It is also requested to ascertain from the firm whether the end product that is extracted in the process is N-Paraffins or not. The same has been communicated to the firm on 18.11.20. Again M/o. P&NG vide OM dated 09.10.19 has sought information from the firm.
228	M/s. Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/AM20/R-26/IC	07.08.19	5 nos. of IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	1.46	Comments sought from M/o P&NG on 09.08.2019. M/o P&NG vide OM No. P-12019(11)/33/2019-Sup./ (P-31439) dated 08.01.20 informed that the item being imported falls under HSN Code 39022000 and does not pertain to them. Therefore, M/o P&NG has no comments to offer in the matter.
229	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/AM20/G-22/IC	13.08.19	55.120 MTs of Petroleum Hydrocarbon Solvent	30.8	Comments sought from M/o P&NG on 14.08.2019. M/o. P&NG vide OM No. P-12019(11)/36/2019-Sup./ (P-31540) dated 13.09.19 has sought information from the firm. The same has been communicated to the firm on 25.09.19. Hence, the firm is to furnish above details to M/o P&NG.
230	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/AM20/G-20/IC	12.08.19	766.240 MTs of petroleum Hydrocarbon Solvent	404.56	M/o P&NG vide OM No. P-12019(11)/34/2019-Sup./ (P-31510) dated 04.09.19 has sought information from the firm. The same has been communicated to the firm on 25.09.19. Hence, the firm is to furnish above details to M/o P&NG.
231	M/s G.R Pahwa Enterprises, Sahnewal, Punjab 01/53/8/E/AM20/G-24/IC	26.08.19	270 MTS Industrial Composite Mixture plus otherwise known as Mineral Turpentine Oil(MTO) &/or Low Aromatic White Spirit(LAWS) &/or Oil(SKO)	130.0	Comments sought from M/o P&NG on 27.08.2019. M/o P&NG vide OM No. P-12019(11)/38/2019-Sup./ (P-31677) dated 13.09.19 has sought information from the firm. The same has been communicated to the firm on 25.09.19. Hence, the firm is to furnish above details to M/o P&NG.
232	M/s Oil Energy, Delhi 01/53/8/E/AM20/O-4/IC	04.09.19	104 MTS Superior Kerosene Oil (SKO)	57.1	Comments sought from M/o P&NG on 05.09.2019. M/o. P&NG vide OM dated 14.11.19 has sought information from the firm. The same has been forwarded to the firm on 18.11.19. Reply received from the

					firm has been forwarded to M/o P&NG on 16.12.20
233	M/s SI Group – India Pvt Ltd, Navi Mumbai 01/53/8/E/AM20/S-76/IC	10.09.20 19	2000 MTS Propylene Tetramer	2155.5	Comments sought from M/o P&NG on 13.09.2019. M/o. P&NG vide OM dated 09.10.19 has sought information from the firm. The same has been communicated to the firm on 22.10.19. Reply from the firm is awaited.
234	M/s SI Group – India Pvt Ltd, Navi Mumbai 01/53/8/E/AM20/S-75/IC	10.09.20 19	8000 MTS Propylene Trimer	8622.0	Comments sought from M/o P&NG on 13.09.2019. M/o. P&NG vide OM dated 09.10.19 has sought information from the firm. The same has been communicated to the firm on 22.10.19. Reply from the firm is awaited.
235	M/s SI Group-India Pvt Ltd., Mumbai 01/53/8/E/AM20/S-105/IC	15.10.19	4000 MTS Di isobutylene DIB	3477.6	Comments sought from M/o P&NG on 17.10.19. M/o. P&NG vide OM dated 31.10.19 has sought information from the firm.
236	M/s Brenntag Ingredients (India) Pvt Ltd., Mumbai 01/53/8/E/AM20/B-31/IC	10.10.19	24960 kgsIsopar L Fluid	26.8	Comments sought from M/o P&NG on 18.10.19. M/o P&NG vide OM dated 06.11.19 has sought information from the firm.
237	M/s Sun Pharmaceutical Medicare Ltd., Gujarat 01/53/8/E/AM20/S-116/IC	02.11.20 19	250 Ltr. Dehydrated Alcohol (ethanol anhydrous)	.05	The committee in its meeting dated 28.11.19 decided to ask the firm to give details of the import item including technical specification. Accordingly, vide e-mail dated 24.12.19 the firm has been requested to furnish details of the item including technical specification.
238	M/s Bosch Ltd., Bangalore 01/53/8/E/AM20/B-36/IC	18.11.20 19	5 ltr specialty fuel bosch GRV GRTD diesel	314.3	M/o P&NG vide OM No. P-12019(11)/41/2019-Supply (P-31935) dated 03.01.20 has requested to obtain the technical specification of the import item from the firm.
239	M/s Shree Ganesh Enterprises, Ghaziabad 01/53/8/E/AM20/S-124/IC	27.11.20 19	174 MTS mix hydrocarbon solvent	91.8	Comments sought from M/o P&NG on 29.11.2019. M/o P&NG vide OM dated 02.01.20 has requested to obtain the technical specification of the item from the applicant for processing the matter further.
240	M/s JM Petrochemicals Pvt Ltd., Mathura 01/53/8/E/AM20/J-25/IC	27.11.20 19	225 MTS Solvent 125/240(Petroleum Hydrocarbon Solent)	100.4	Comments sought from M/o P&NG on 29.11.2019. M/o P&NG vide OM dated 06.01.20 has requested to obtain the technical specification of the item from the applicant for processing the matter further. Reply received from the firm has been forwarded to M/o P&NG on 31.01.20

241	M/s Nalco Water India Ltd 01/53/8/E/AM20/N-28/IC	29.11.20 19	20000 kgs Oleic acid methyl ester	12.9	Permission has been granted to the firm with the approval of DG (Ex-post facto approval)
242	M/s Inspec Oils Ltd, Kolkata 01/53/8/E/AM20/I-42/IC	09.09.19	120 MTS Used Oil	27.1	Comments sought from M/o P&NG on 09.12.2019. M/o P&NG vide OM dated 03.01.20 has requested to obtain the technical specification of the item from the applicant for processing the matter further. The firm vide e-mail dated 10.03.20 has furnished the reply.
243	M/s Premier Lubricants Pvt. Ltd., Mumbai 01/53/8/E/AM20/P-50/IC	11.12.19	102 MTS ISU d-40 as per specification	61.5	Comments sought from M/o P&NG on 12.12.2019. M/o P&NG vide OM dated 03.02.20 has requested to obtain the technical specification of the item from the applicant for processing the matter further. Reply received from the firm has been forwarded to M/o P&NG on 12.02.20
244	M/s Laxmi Organic Industries Ltd, Maharashtra 01/53/8/E/AM20/L-10/IC	12.12.19	15000 MTS Denatured ethyl alcohol	6022.5	The request of the firm was processed on file. Certain information has been sought from the firm.
245	M/s Hero Moto Corp. Ltd, New Delhi 01/53/8/E/AM20/H-26/IC	16.12.19	1500 kgs gasoline – CEC legislative fuel CEC-RF-02-08 E5 (EURO 5)	8.8	Comments sought from M/o P&NG on 16.12.2019. M/o P&NG vide OM dated 02.01.20 has requested to obtain the technical specification of the item from the applicant for processing the matter further. Reply received from the firm has been forwarded to M/o P&NG 19.03.20
246	M/s HardcastlePetroferPvt Ltd, Valsad, Gujarat 01/53/8/E/AM20/H-27/IC	17.12.19	216 MTS Isoar L fluid	212.1	Comments sought from M/o P&NG on 30.12.2019. M/o P&NG vide OM dated 06.01.20 has requested to obtain the technical specification of the item from the applicant for processing the matter further. Reply received from the firm has been forwarded to M/o P&NG on 09.03.20
247	M/s Honda Motorcycle and Scooter India Pvt. Ltd., Gurgaon 01/53/8/E/AM20/H-28/IC	24.12.19	1530 kgs CEC legislative fuel RF- 02-08 E5	5.7	Comments sought from M/o P&NG on 31.12.2019
248	M/s Speed International India Pvt Ltd., Mumbai 01/53/8/E/AM20/S-157/IC	14.01.20	1500 MTS Denatured ethyl alcohol	661.5	Permission has been granted to the firm with the approval of DG (Ex-post facto approval)
249	M/s Total Oil India Pvt Ltd., Maharashtra 01/53/8/E/AM20/T-44/IC	22.01.20	1000 MTS Spirdane D 40 1500 MTS spirdane D 40 S 300 MTS spirdane K 2 200 MTS isane IP	1926.9	Comments sought from M/o P&NG on 28.01.2020. <i>It was decided to issue reminder to M/o P&NG for providing their comments immediately.</i>

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250	M/s Wanksons Chemicals Industries Pvt Ltd., Gujarat 01/53/8/E/AM20/W-13/IC	24.01.20	4000 MTS ethyl alcohol	1825.0	Permission has been granted to the firm with the approval of DG (Ex-post facto approval)
251	M/s RA ChemPharma Ltd., Telangana 01/53/8/E/AM20/R-69/IC	24.01.20	3440 LtrEthanol 99.9	5.4	Permission has been granted to the firm with the approval of DG (Ex-post facto approval)
252	M/s Southern Petrochemical Ind. Corpn. Ltd Tamil Nadu 01/53/8/E/AM20/S-184/IC	29.01.20	400000 MTS naptha for fertilizer use	199549.8	The committee noted that as per Notification No. 51 dated 18.03.20, import of Light Naptha, ITC(HS) Code - 27101221, Heavy Naptha, ITC(HS) Code-27101222 and Full Range Naptha-27101229 is 'Free'. Accordingly, the committee decided to close the case.
253	M/s. Honda Motorcycle and Scooter India Pvt Ltd., Haryana 01/53/8/E/AM20/H-35/IC	03.02.20	306 kgs CEC legislative fuel RF-02-08 E5	2.0	Comments sought from M/o P&NG on 07.02.2020. <i>It was decided to issue reminder to M/o P&NG for providing their comments immediately.</i>
254	M/s Cummins Technologies India Pvt Ltd., Pune 01/53/8/E/AM20/C-41/IC	05.02.20	10000 kgs diesel euro 6 cert fuel B7 10000 kgs diesel en 16709 2015 B14-20 10000 kgs diesel fuel un 1202 class 3 pg3 pi 310 10000 kgs automotive diesel sulphur less than 15 ppm haltermann	302.2	Comments sought from M/o P&NG on 11.02.2020. <i>It was decided to issue reminder to M/o P&NG for providing their comments immediately.</i>
255	M/s The Automotive Research Association of India, Pune 01/53/8/E/AM20/T-47/IC	15.02.20	12000 kgs gasoline cec-rf-02-08 E5 (EURO-V)	28.4	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/24/2020-Supply (E-33903) dated 22.05.20, subject to further approval by the competent authority.
256	M/s HardcastlePetroferPvt Ltd., Gujarat 01/53/8/E/AM20/H-36/IC	18.02.20	216 MTS isopar h fluid	218.1	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/22/2020-Supply (E-33888) dated 22.05.20, subject to further approval by the competent authority.
257	M/s. Shree Ganesh KhandUdyogSahkariMandali Ltd, Bharuch 01/53/8/E/AM20/H-36/IC	29.02.20	10000 MT of Denatured Ethyl Alcohol	4433.75	The request of the firm has been processed on file. Certain information has been sought from the firm.
258	M/s The DharamsiMorarji Chemical Co. Ltd, Mumbai 01/53/8/E/AM20/T-51/IC	28.02.20	2000 MT of Denatured Ethanol	894.66	Permission has been granted to the firm with the approval of DG. (Ex-post facto approval)
259	M/s Fiat India Automobiles Pvt	24.02.20	500 ltr japan gasoline	2.3	Approved as recommended by M/o

	Ltd., Pune 01/53/8/E/AM20/F-30/IC		- benzina 99/101 rontipogiappone premium		P&NG vide OM No. P- 12019(11)/21/2020-Supply (E-33884) dated 22.05.20, subject to further approval by the competent authority.
260	M/s Renault Nissan Automotive India Pvt Ltd., Tamil Nadu 01/53/8/E/AM20/R-84/IC	19.02.20	15000 ltrcec rf-02-08 e5 gasoline bs6	28.2	Approved as recommended by M/o P&NG vide OM No. P- 12019(11)/23/2020-Supply (E-33896) dated 22.05.20, subject to further approval by the competent authority.
261	M/s Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/AM20/R-90/IC	04.03.20	60 MT of SOL- Anysol S 60 inclusive HUB -100000900	4794	Comments sought from M/o P&NG on 12.03.2020
262	M/s Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/AM20/R-92/IC	12.03.20	2000 MT of SOL- Farasol -A- 100000877	1307.70	Comments sought from M/o P&NG on 17.03.2020
263	M/s. Raj Petro Specialties Pvt. Ltd., Mumbai 01/53/8/E/AM20/R-94/IC	17.3.202 0	140 MT of Sol- Anysol D 60 Inclusive of HUB- 100000900	114.34	Comments sought from M/o P&NG on 19.03.2020
264	M/s. Parasnath Organics Pvt. Ltd., New Delhi 01/53/8/E/AM20/P/IC	18.03.20	15000 MT of Petroleum Hydrocarbon Solvent 125/240	7020.00	Comments sought from M/o P&NG on 19.03.2020
265	M/s. Alembic Pharmaceuticals Pvt. Ltd., Gujarat 01/53/8/E/AM20/P/IC	19.05.20	1 PAC Delo-Saco Sile	.032	In terms of Trade Notice No. 27 dated 29.07.19, the committee decided to examine the case on file.
266	M/s Nalco Water India Ltd 01/53/8/E/AM20/N-/IC	29.11.20 19	1440 MT kgs Oleic acid methyl ester	935.56	The committee noted that in an another case of the firm for import of Oleic Acid Methyl Ester, P/o P&NG vide OM No. P- 12019(11)/49/2019-Supply (P-32664) dated 17.01.20 had informed that DGFT vide Notification No. 6 dated 24.05.19 has changed the import policy for Exim Codes 22072000, 27102000 and 38260000 to 'Restricted'. DGFT may take further action as deemed fit. Accordingly, the committee decided to examine the case on file.
267	M/s Pon Pure Chemical India Pvt. Ltd., Chennai 01/53/8/E/AM20/P-24/IC	14.08.19	200 MT of Isopar G	220.57	The request of the firm has been approved in the PRC Meeting No. 02/AM21 dated 20.05.20. (SL. No. 21 of the Minutes of PRC). Accordingly, the committee decided to examine the case on file .
268	M/s Pon Pure Chemical India Pvt. Ltd., Chennai 01/53/8/E/AM20/P-55/IC	29.11.20 19	1000 MT of ISOPAR - H	1076.55	The request of the firm has been approved in the PRC Meeting No. 02/AM21 dated 20.05.20. (SL. No. 20 of the Minutes of PRC). Accordingly, the

					committee decided to examine the case on file .
Part-13 DOT					
269	M/s Culminating Technologies, Allahabad 01/53/8/E/AM20/C-28/IC	29.11.2019	8 Set Wireless Audio Video Transmitter	5.0	Comments sought from DoT on 29.11.2019. DoT vide letter No. R-11020/05/2016-PP dated 03.12.19 has requested to provide technical literature and RF specifications of the equipment/drones proposed to be imported for further examination. The same has been communicated to the firm on 24.12.19. Reply from the firm is awaited.
270	M/s The TATA Power Company Ltd., Karnataka 01/53/8/E/AM20/T-39/IC	24.12.19	1 Nos GPR system 2 channel shielded antenna sph engineering type zond-12E 1000A 1 Nos 500A GPR system SPH engineering type zond-12E	25.8	Comments sought from DoT on 06.01.2020. DoT vide letter No. R-11020/05/2016-PP dated 28.02.20 has requested to provide technical literature and RF specifications of the equipment proposed to be imported.
271	M/s Revogue, Mumbai 01/53/8/E/AM20/R-77/IC	07.02.20	1998 Nos 8S Toys drone with camera total weight of the drone with remote control and packing box is 640 grams	7.1	Comments sought from DOT on 11.02.2020
272	M/s Revyrie Global Tech Solutions Pvt Ltd., Trivandrum 01/53/8/E/AM20/R-76/IC	06.02.20	1 Box netgate firewall router	.06	Comments sought from DOT on 11.02.2020
273	M/s Vedanta Ltd, Mumbai 01/53/8/E/AM20/V-52/IC	27.02.20	01 No. of X-Band Radar	.06	Comments sought from DOT on 05.03.2020
Part-15 Directorate General of Civil Aviation (DGCA)					
274	M/s Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/AM20/H-14/IC	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	64.8	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance.
275	M/s Delhi International Airport Limited, New Delhi 01/53/8/E/AM20/D-14/IC	16.08.19	1 Nos Waterjet Disrupter model 20mm Neutrex along with accessories including dual laser aiming pointer,	15.9	Comments sought from DGCA on 21.08.2019. The firm vide e-mail dated 09.12.19 informed that DGCA is not the authorized agency. Bureau of Civil Aviation Security (BCAS) is the authorized agency to provide the 'NOC'. The

			projectiles, 20mm Neutrex Magnum Cartridges 70 grain – 50 nos., 01 no. M2A1 Metal Ammo Box for Cartridges.		committee decided to seek comments from BCAS. Accordingly, comments has been sought from BCAS.
276	M/s Kavita Bhardwaj, Gurgaon 01/53/8/E/AM20/K-29/IC	18.12.19	100 Box Motor, Propellers, fight controller, power distribution board, RF devices, carbon fiber parts, frames, wires, other items, batteries, etc	1.0	Comments sought from DGCA on 30.12.19. DGCA vide e-mail dated 01.01.20 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. Therefore, applicant may be advised to approach to DGCA concerned Directorate for obtaining import permission as required.
277	M/s Ranjan Kumar Nayak, Kolkata 01/53/8/E/AM20/R-51/IC	18.12.19	01 Box ossyma x8pro fpv Re quadcopter drone	.91	Comments sought from DGCA on 30.12.2019. DGCA vide e-mail dated 31.12.19 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. Therefore, applicant may be advised to approach to DGCA concerned Directorate for obtaining import permission as required.
278	M/s Ispagro Robotics Pvt Ltd., Mangalore 01/53/8/E/AM20/I-44/IC	24.12.19	1 Box Smartap PRO	4.8	Comments sought from Heavy Industry & DGCA on 31.12.2019.
279	M/s RuthraMoorthy, Chennai 01/53/8/E/AM20/R-53/IC	02.01.20	1 NosEachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	.02	Comments sought from DGCA on 10.01.2020
280	M/s Grover Zampa Vineyards Ltd, Mumbai 01/53/8/E/AM20/G-52/IC	30.01.20	1 Nos drone	11.7	Comments sought from DGCA & DoT on 06.02.2020
281	M/s Google Cloud India Pvt Ltd., Mumbai 01/53/8/E/AM20/G-51/IC	31.01.20	10 NosAssy, power filter module, 4 x IEC320 C20 input, 1 x 10p connector output, no circuit breaker, ikeacolo PFM4	2.7	Comments sought from DGCA & DOT on 04.02.2020

282	M/s Jacobs Engineering India Pvt Ltd., Mumbai 01/53/8/E/AM20/J-33/IC	27.01.20	1 Nos FPWS 3420 XCTO base dell precision tower, dual 19 monitors, keyboard & mouse	33.7	Comments sought from DGCA & DOT on 04.02.2020
283	M/s Google Cloud India Pvt Ltd., Gurgaon 01/53/8/E/AM20/G-60/IC	12.02.20	10 Nosassy, power filter module, 4 x IEC320 C20 input, 1x 10p connector output, no circuit breaker, ikeacolo, pfm4	3.0	Comments sought from DGCA & DoT on 28.02.2020
284	M/s Veda Defense Systems Pvt Ltd., Delhi 01/53/8/E/AM20/V-55/IC	06.03.20	20 Nos UAV components	--	Comments sought from DGCA on 12.03.2020.
285	M/s. S S Trading Corporation, Delhi 01/53/8/E/AM21/S-2/IC	04.05.20	4000 nos. of Meteorological / Weather Balloons	13.86	Comments sought from DGCA on 24.05.2020.
286	M/s. Indian Institute of Science Education & Research, Rupnagar 01/53/8/E/AM20/I-1/IC	23.3.20	01 No. of ebee X without payload and 01 No. of Albris	19.95	Approved as recommended by DGCA vide letter No. DGCA-27046(2)/3/2019-AED dated 17.03.2020 and DOT WPC Wing vide ETA No. NR-ETA/201900815 dated 21.08.19 and NR-ETA/201900156 dated 01.03.19
CLA New Delhi may issue the import authorization to the applicant for import of 01 No. of Remotely Piloted Aircraft System senseFly eBee X (S. No. IX-12-38703) and 01 No. of senseFly Albris (S. No. EX-01-33313) from Switzerland for a CIF value of Rs. 13,96,500/- (USD 19950) subject to the condition mentioned in the DGCA vide letter No. DGCA-27046(2)/3/2019-AED dated 17.03.2020 and DOT WPC Wing vide ETA No. NR-ETA/201900815 dated 21.08.19 and NR-ETA/201900156 dated 01.03.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
287	M/s. Indian Institute of Science Education & Research, Rupnagar 01/53/8/E/AM20/I-1/IC	01.04.20	01 No. of ebee X without payload and 01 No. of Albris	19.95	Approved as recommended by DGCA vide letter No. DGCA-27046(2)/3/2019-AED dated 17.03.2020 and DOT WPC Wing vide ETA No. NR-ETA/201900815 dated 21.08.19 and NR-ETA/201900156 dated 01.03.19
CLA New Delhi may issue the import authorization to the applicant for import of 01 No. of Remotely Piloted Aircraft System senseFly eBee X (S. No. IX-12-38703) and 01 No. of senseFly Albris (S. No. EX-01-33313) from Switzerland for a CIF value of Rs. 13,96,500/- (USD 19950) subject to the condition mentioned in the DGCA vide letter No. DGCA-27046(2)/3/2019-AED dated 17.03.2020 and DOT WPC Wing vide ETA No. NR-ETA/201900815 dated 21.08.19 and NR-ETA/201900156 dated 01.03.19 as well as with actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
Part-17 Department of Food & PD					
288	M/s RPC Foods Pvt. Ltd, New Delhi 01/53/8/E/AM20/R-87/IC	26.02.20	190 MT of California Medium Grain Sushi Rice	218.88	The committee noted that in the FY-2019-20, the firm has already been granted import authorization for import of 500 MT of rice. Accordingly, the committee decided to seek comments from D/o Food.

289	M/s V.S. Trading, Delhi 01/53/8/E/AM21/V-1/IC	08.05. 20	100 MT of Japonica Rice	45.22	Approved as per D/o Food vide OM dated 24.07.2017 and dated 28.11.2017.
Part-18 Petroleum & Explosives Safety Organization (PESO)					
290	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM19/B-33/IC	05.12.18	Electronic Fuze	9170.00	Comments sought from PESO on 07.12.2018. The committee decided to remind the PESO. Reminder sent vide agenda note on 28.01.20.
291	M/s. Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.19. PESO vide letter dated 04.02.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date.
292	M/s Himachal Futuristic Communications Ltd., Solan Himachal Pradesh. 01/53/8/E/AM19/H-32/IC	27.02.19	HI-SA Safe and Arm Unit & M100 Electric Detonator.	32.10	Comments sought from PESO on 01.03.2019. PESO vide letter dated 06.03.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date.
293	M/s. Pixadoo Visuals Private Limited, Bangalore. 01/53/8/E/AM20/P-11/IC	23.05.19	128 Nos. of Composit TI for stage Effect, Host Controller Falls Under Other Pyrotechinc Articles etc.	4.14	Comments sought from PESO on 28.05.2019. PESO vide letter dated 25.06.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date.
294	M/s. Sial Manufactures Pvt. Ltd., Lucknow. 01/53/8/E/AM20/S-44/IC	17.07.19	119 Box of Primers G	26.94	PESO vide Letter No. E-25(38)Import/Pol/2018 dated 22.08.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date.
295	M/s Geo Informatics Consultants Pvt Ltd, Delhi 01/53/8/E/AM20/G-28/IC	07.09.19	10000 Nos 6.8 mm SPC mj-m2a1 ammunition and 7.62x39mm SPC FMJ-M2A1 ammunition	5.4	Comments sought from PESO on 11.12.2019. PESO vide letter dated 18.10.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date.
296	M/s. Focus Energy Limited, New Delhi 01/53/8/E/AM21/F-1/IC	24.04.20	1024 Nos of EC2-40A3922-RC 2020-3921-004 CHARGE, 39 GRAM HMX SDP (Explosives)	165.33	Approved as recommended by PESO vide Letter No.E-25(38)81/2019 dated 29.05.20
CLA New Delhi may issue the import authorization to the applicant for import of Explosives (as per ANF-2M) from USA for a CIF value of Rs. 3856609/- (USD 50085.83) subject to the condition mentioned in the PESO Letter No. E-25(38)81/2019 dated 29.05.20as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
297	M/s Safe Green Mining	22.04.20	Explosives (as per	165.33	Rejected as not recommended by PESO

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	Technology Ltd.01/53/8/E/AM21/S-1/IC		ANF-2M)		vide Letter No.E-25(38)132/2017 dated 27.05.20
Part -21 Miscellaneous					
298	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1 & Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF& CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.20
299	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (SaussuresaLappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.
300	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 DIPP vide OM dated 04.07.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC. Reminder sent on 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.20.
301	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, EAR99	13.70	Comments sought from D/o Post on 26.09.2018. Reminder sent on 31.05.19.

302	M/s. Shanti Agro Products, Navsari 01/53/8/E/AM19/S-102/IC	07.03.19	200 MT of Zinc Ash below 65% Zinc	573.00	Comments sought from D/o Fertilizer on 22.03.19
303	M/s Indigenous Baptist Mission, Eluru 01/53/8/E/AM20/I-30/IC	16.08.19	914 Box Used Theological Books for Library 103 Box Sacred Literature and booklets 198 Box Whole English Sacred Bibles	4.7	Comments sought from M/o HRD on 21.08.2019
304	M/s K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/AM20/K-16/IC	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	90.0	Comments sought from M/o Mines & DIPP on 03.09.2019
305	M/s Rasiklal Barai & Co., Chennai 01/53/8/E/AM20/R-42/IC	13.10.19	111973 kgs Gum benzoin (loban) used for burning purposes	194.3	Comments sought from MSME on 15.10.2019
306	M/s Arceli Agribiz Pvt Ltd., Ahmedabad 01/53/8/E/AM20/A-80/IC	15.10.19	100 kgs Industrial Hemp Seeds, used for growing fiber	1.0	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 18.10.2019
307	M/s Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/AM20/M-48/IC	23.10.19	5000 kgs niobium scrap	72.1	The committee in its meeting dated 28.11.19 decided to seek comments from DAE. Accordingly, comments sought from DAE on 13.12.19
308	M/s Axiscades Aerospace and Technologies Pvt Ltd., Bangalore 01/53/8/E/AM20/A-90/IC	15.11.20 19	1 nos Reference missile launcher, ML 2066 rear left in container (HSN Code: 93012000)	746.4	Comments sought from DDP on 20.11.2019
309	M/s Fringe Papo International, New Delhi 01/53/8/E/AM20/F-17/IC	13.11.20 19	250 MTS buckwheat seed	131.2	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 20.11.2019
310	M/s Shree Babaji Chemicals pvt ltd., India 01/53/8/E/AM20/S-118/IC	12.11.20 19	10000 kgs titanium 6- 4 Ti64 turnings, heavy clips cobbles or powder	21.0	Comments sought from DAE on 13.12.19. DAE vide Letter No. 701/177/2019-PSU dated 16.01.20 intimated that Titanium metal and its compounds in any physical form is not covered under 0 category of SCOMET list. Hence, a License from this Department is not required for the import' Further, DGFT is requested to review their policy for seeking NOC about Titanium metal and its compounds, as they are not covered under 0 category of SCOMET list'. <i>The Committee decided to examine the case on file.</i>
311	M/s Shalimar Incense Pvt Ltd, Bangalore	23.11.19	55 MTS 10 inch raw agarbathi counting	88.0	Comments sought from MSME on 26.11.2019

	01/53/8/E/AM20/S-121/IC		800+ 110 MTS 8 inch MM raw agarbathi with counting from 1200 ti 1250 sticks per kg		
312	M/s BLD Metal and Alloys Pvt Ltd., Jhajjar 01/53/8/E/AM20/B-39/IC	04.12.19	18 MTS Aluminium Dross	5.0	Comments sought from MOEF (HSMD), DPIIT & M/o Mines on 05.12.2019. M/o Mines vide OM No. 16/12020-M.V. dated 09.01.2020 has informed that Aluminium Dross is defined as hazardous waste under Schedule I of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Under these Rules, MoEF&CC shall be the nodal Ministry to deal with the transboundary movement of the hazardous and other wastes in accordance with the provisions of these rules. Therefore, it is informed that the clearance/NOC from MoEF&CC under the said Rules may be sought for this import.
313	M/s DeepaBalasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM20/D-39/IC	17.12.19	500 VLS Insects drosophila melanogaster for basic research activities from Kyoto stock center, Kyoto institute of technology	.08	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e- mail dated 26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) viz., chemically induced, radiation induced or derived from rDNA technology and the IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek above details as sought by D/o Biotechnology.
314	M/s DeepaBalasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM20/D-38/IC	17.12.19	250 VLS Insects drosophila melanogaster for basic research activities from Vienna drosophila research center, Austria	2.5	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e- mail dated 26.12.19 has informed that the application is for import of 250 vials of D.melanogaster RNAi lines, there is no foreign protein expressed from non-model organisms, hence application falls in the purview of their IBSC. The applicant may be requested to provide IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek above details as sought by D/o Biotechnology.
315	M/s DeepaBalasubramanian, Tata Institute Fundamental Research, Hyderabad	17.12.19	650 VLS Insects drosophila melanogaster for	2.7	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e- mail dated 26.12.19 has informed that the

	01/53/8/E/AM20/D-37/IC		basic research activities from FLY ORF, university of zurich, Switzerland		application is lacking in certain mandatory information such as the type of mutant(s) with respect to foreign gene-insertions from non-model organisms and the IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek above details as sought by D/o Biotechnology.
316	M/s DeepaBalasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM20/D-36/IC	16.12.19	2124 VLS Insects drosophila melanogaster for basic research activities from Indiana University, Bloomington, USA	9.2	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-mail dated 26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) viz., chemically induced, radiation induced or derived from rDNA technology, quantity to be imported (as per the IAEC and Forest Department, Govt. of Telangana NOC document, the number of vials mentioned are 2000 vials however in the above said application the request is for import of 2124 vials) and the IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek above details as sought by D/o Biotechnology.
317	M/s Shashi Industries, Bangalore 01/53/8/E/AM20/S-144/IC	02.01.20	300000 kgs raw agarbatti	182.0	Comments sought from MSME on 10.01.2020
318	M/s Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/AM20/U-7/IC	08.01.20	40 MTS zinc dross	100.0	Comments sought from Mines on 10.01.2020
319	M/s Centre For Human Genetics 01/53/8/E/AM20/C-34/IC	10.01.20	900 VLS drosophila 5 VLS drosophila 95 VLS drosophila	3.4	Comments sought from D/o Biotechnology on 13.01.2020
320	M/s Rubamin Pvt Ltd., Panchmahal 01/53/8/E/AM20/R-59/IC	13.01.20	5000 MTS zinc dross	8875.0	Comments sought from M/o Mines on 21.01.2020
321	M/s Innovae3d Pvt Ltd., Maharashtra 01/53/8/E/AM20/I-50/IC	18.01.20	50 kgs titanium powder metal powder EOS titanium Ti64	17.7	Comments sought from Dept. of Atomic Energy on 24.01.2020
322	M/s Joy of Reading, Telangana 01/53/8/E/AM20/J-31/IC	23.01.20	100 box printed used children books for school library	Nil	Comments sought from HRD on 31.01.2020
323	M/s Paninian India Pvt Ltd., Hyderabad 01/53/8/E/AM20/P-56/IC	21.01.20	1.500 kgs Ti-64 metal powder	.02	Comments sought from Dept. of Atomic Energy on 27.01.2020
324	M/s Saveer Matrix Nano Pvt Ltd., Noida	04.02.20	100 kg steknas spherical titanium	.1	The committee decided to examine the case on file.

	01/53/8/E/AM20/S-189/IC		alloy are spherical plasma atomized powder with low oxygen content for manufacturing of automobile industry using advanced manufacturing process such as HIP, additive manufacturing		
325	M/s Vishaal International, Maharashtra 01/53/8/E/AM20/V-41/IC	06.02.20	280000 kgs raw incense sticks agarbathi	290.0	Comments sought from MSME on 11.02.2020
326	M/s Arcelor Mittal Nippon Steel India Ltd., Maharashtra 01/53/8/E/AM20/A-114/IC	11.02.20	200000 MTS millscale	12265.5	Comments sought from MINES on 13.02.2020. Ministry of Mines vide OM dated 15.05.20 has suggested to seek comments from MoEF&CC
327	M/s Eternia Trading Pvt Ltd., Mumbai 01/53/8/E/AM20/E-20/IC	26.02.20	200 kgs industrial deodorant	1.2	Comments sought from MSME on 28.02.2020
328	M/s Valaramdev Agarbatti Works, Gujarat 01/53/8/E/AM20/V-48/IC	21.02.20	40000 kgs black incense stick	18.8	Comments sought from MSME on 25.02.2020
Import of Gold & Silver Dore					
329	M/s Tasha Gold Pvt Ltd., New Delhi 01/53/8/E/AM20/T-45/IC	30.01.20	2000 Kgs gold dore bar (content upto 95 percent purity)	77600.0	The firm has been granted import authorization for gold dore bar in the past. The firm has submitted copy of Udyog Aadhaar from MSME, BIS License dated 06.08.2019, valid upto 05.08.20, Pollution Certificate dated 13.01.20, valid upto 31.07.23 from U.P. Pollution Control Board, Greater Noida, UP. As per custom debit sheet, the firm has imported 53.32 Kgs out of 500 Kgs permitted vide previous import authorization dated 02.07.2018. Accordingly, the committee in its meeting dated 18.03.20 deferred the case till the firm utilizes substantial quantity permitted vide previous import authorization dated 02.07.2018. The committee decided to seek latest utilization details from the firm.
330	M/s R.K. Jewels, Gurgaon 01/53/8/E/AM20/R-91/IC	05.03.20	20 MT of Silver dore bars	9400.00	The firm has been granted import authorization for import of gold dore in the past. The firm is applying for silver dore for the first time. The firm has submitted

					copy of Udyog Aadhaar from MSME, NABL Certificate dated 21.05.18, valid upto 17.05.20 and Pollution Certificate (Consent to Establish) dated 04.08.17, valid upto 28.05.22 from Haryana State Pollution Control Board, Bahadurgarh. The committee noted that the firm has not submitted Consent to Operate from SPCB. Accordingly, committee in its meeting dated 18.03.20 deferred the case for want of Consent to Operate from SPCB. Reply from the firm is still awaited. Accordingly, the committee decided to remind the firm to submit Consent to Operate from SPCB.
331	M/s Sagar Metals, Jaipur 01/53/8/E/AM20/S-/IC	12.03.20	05 MT of Silver dore bars	1875.02	The case was not discussed in the EFC. Chairman directed that the cases should be separately put up as per the guidelines and procedures being followed earlier.
332	M/s Sonigara Jewellers Pvt. Limited, Jaipur 01/53/8/E/AM20/S-/IC	19.03.20	05 MT of Silver dore bars	1875.02	The case was not discussed in the EFC. Chairman directed that the cases should be separately put up as per the guidelines and procedures being followed earlier.
333	M/s Agnis Bullion House LLP, Delhi 01/53/8/E/AM20/A-/IC	28.04.20	02 MT of Gold Dore dore bars	80295.00	The case was not discussed in the EFC. Chairman directed that the cases should be separately put up as per the guidelines and procedures being followed earlier.
Cases of Maize					
334	M/s. Niraj Agro Foods, Chennai 01/53/8/E/AM20/N-23/IC	16.10.19	25,000 MT of maize feed grade	7400	The firm has submitted copy of Existence Cum Capacity Certificate from DIC Thiruvallur, Tamilnadu. Verification report from RA Chennai is awaited. The matter was discussed in the meeting and the committee decided to hold a meeting with D/o Agriculture and D/o Food to consider all such cases of maize.
335	M/s. Ravi Exports, New Delhi 01/53/8/AM20/R-67/IC	21.01.20	125 MT Popcorn	54.00	The firm has submitted Udyog Aadhar Registration Certificate from MSME indicating activity as other grain milling and processing, FSSAI License dated 20.12.16 valid upto 19.12.22. As decided in the EFC meeting dated 30.01.20, verification report has been sought from CLA New Delhi. The same is awaited. The matter was discussed in the meeting and the committee decided to hold a meeting with D/o Agriculture and D/o Food to consider all such cases of maize.

336	M/s Sri Saravana Stores, Chennai 01/53/8/E/AM20/S-190/IC	04.02.20	3000 MTS maize corn	1278.0	The firm has been granted import authorization in the past. But, on verification of the processing unit of the firm by RA, it was found that the firm is not an Actual User. Now, the firm has submitted copy of UdyogAadhaar Registration Certificated from MSME as a manufacturer of Poultry Feed and Existence Cum Capacity from D/o Industries and Commerce, Chennai. RA Chennai has been requested to furnish physical verification of the processing unit. Verification report is awaited from the RA. The matter was discussed in the meeting and the committee decided to hold a meeting with D/o Agriculture and D/o Food to consider all such cases of maize.
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